

Before the National Green Tribunal, (Principal Bench) New Delhi Original
Application No. 654/2022

IN THE MATTER OF:

Priyadarshini Colony D, Residence Welfare Society

Applicants

Versus

State of U.P. & Ors.

Respondents

The present affidavit is being filed by Lucknow Municipal Corporation in furtherance of affidavit dated 11.09.2023 in light of order dated 04.12.2023 passed by Hon'ble NGT

1.1 In light of *Rule 15(a) of SWM Rule 2016* Wherein Solid Waste Management (SWM) Action Plans prepared by Lucknow Municipal Corporation (LMC) has been approved by the State Government.

1.2 Further as per *Rule 22, Sr. no. 1-8 of SWM Rule 2016*, identification and procurement of sites for setting up solid waste processing and sanitary landfill facilities are as follows:

a) That on 01.09.2023, 01 Site admeasuring 10 acres has been identified at Nadarganj, Amausi for setting up a Bio-CNG plant for processing of segregated wet waste wherein the target isto be achieved by 31.01.2024.

ACTION TAKEN: LMC has commenced work at the designated land site. The construction of the boundary wall is now 95% complete. The design for internal roads and administration/utility buildings has been finalized. Vendor on boarding is currently in progress, and construction work on some buildings is also underway.

The tender for a 20 TPD compressed biogas plant with M/S JBM Environment Management Pvt. Ltd. has been finalized, and work has been initiated. The identified land near Kanha Upvan, Amausi Village, is being utilized for the project, focusing on the effective management of cow dung and agricultural waste. LMC supplies cow dung to the biogas plant, and, in return, the company provides a tipping charge of Rs. 200/- per Metric Ton (MT). This arrangement will generate approximately monthly revenue of Rs. 1,100,000 for LMC. **(Annex I)**

b) The current status on 01.09.2023 for identification and procurement of two sites for settingup processing and sanitary landfill facilities, the target has been achieved. LMC have on operational site of area 39.5 acre at village Shivri and have identified and procured another patch of land of area 55 acre in Shivri just 500 m away from operational site. Both lands can accommodate a processing plant of 2000 MT/Day capacity and sanitary landfill sufficient for disposal of post processing residual inert material for next 15 years.

ACTION TAKEN: LMC has initiated a short-term tender to dispose of 2000MT/day, and bids are invited for this target. Presently, M/S HORIZON's Solution Pvt. Ltd. is processing 1250MT/day, gradually increasing to meet the 2000MT/day requirement. Additionally, a long-term tender is in progress, with ONGC expressing interest in collaborating with LMC for a Biomethanation plant, and NTPC has submitted a project proposal for setting up a waste-to-energy plant (TORREFIED CHARCOAL PLANT). A meeting, chaired by the Hon'ble Mayor Mrs. Sushma Kharkwal, was held, leading to a revision of the EOI (Expression of Interest) for the Biomethanation plant and the project proposal for Waste to Energy Plants under a PPP (Public-Private Partnership) model. (Annex II)

The tender process for this pivotal waste management project has been successfully finalized, culminating in the issuance of the Letter of Award to M/S Bhumi Green Energy Private Limited. Following the awarded contract, M/S Bhumi Green Energy Private Limited has initiated the installation of the processing plant. The planned capacity of the plant is an impressive 6000 metric tons per day (TPD), and the installation will be carried out in three phases, with completion expected within the next two months. Notably, approximately 2000 TPD capacity has already been installed, and it is anticipated to be operational within the next 15 days. (Annex III)

c) The target of setting up 25 No. for Material recovery facility (MRF) cum Portable Compactor Transfer Station as on 01.09.2023 in first phase has been achieved (i.e 40%) with respect to 10 MRF cum Portable compactor transfer station whereas in subsequent phase the rest i.e 15 MRF cum portable compactor transfer station (i.e left 60%) is to be achieved by 30.06.2024.

ACTION TAKEN: LMC has completed the construction of 09 Material Recovery Facilities (MRF), and construction work is in progress for an additional MRF (01 no.). Currently, the existing MRFs are manually operated by LMC. Pursuant to the agreement with Chennai MSW Pvt. Ltd. for Door-to-Door collection, MRFs will operate in a Public-Private Partnership (PPP) mode by the selected company. The MRF centers in the tendered awarded zones will be handed over to the company within one month, and the transition to mechanical operation is expected to be completed within the next three months. (Annex IV)

d) In furtherance to aforesaid the target for setting up two land for MRF Cum Transfer station to 100% sois to be achieved by 30.06.2024, wherein one land for MRF cum Transfer station (i.e 50%) is to be achieved 31.01.2024.

ACTION TAKEN: After an order from the NGT (National Green Tribunal), LMC resolved the land litigation and initiated construction at an alternate selected site. The construction of one Transfer Station has begun in Kesari Khera, Alambagh, located under Zone-5. (Annex V)

e) Further target for setting up 04 land for material recovery facility cum portable compactor transfer station (PCTS)/ Fixed Compactor Transfer Station (FCTS) 200% capacity is to be achieved by 30.06.2024, wherein land for Material Recovery Facility cum PCTS/FCTS (i.e.40%) is to be achieved by 31.01.2024.

ACTION TAKEN: The construction of 02 MRF cum FCTS/PCTS is underway. Tenders have been finalized, and land sites have been selected. Work is in progress for the remaining 02 MRF cum FCTS,

where the land has been chosen, and the tender process is completed. The construction of 01 No. FCTS is in progress with full swing. For the remaining 01 MRF cum FCTS/PCTS, the LMC is in the process of finalizing the land site, and the work is scheduled to be completed within the given timeline. (Annex VI)

f) The target for setting up 1500 No. Pits Setting up of Aerobic Composting pits in parks (Rule 22 at Sr.no. 7-8) whereas 1050 No. achieved as on 01.09.2023 (i.e 70 % coverage).

ACTION TAKEN: Against this target, total 1315 No. compost pits have been constructed for effective wet & horticulture waste management in parks. The utilization of mulching techniques further enhances waste management practices within these park areas. (Annex VII)

g) For Promotion of co-marketing of compost with chemical fertilizers (Rule 7 of SWM Rule 2016).

ACTION TAKEN: A letter has been sent to the district agriculture department to promote the use of compost within the district. Currently LMC sell the produced compost to Indian Agro Organics.

1.3 Further as per Rule 15, of SWM Rule 2016, enforcing waste generator to practice segregation of waste at source are as follows:

a) The target for setting up 762604 Household (i.e 100% coverage) is to be achieved by 30.09.2024 whereas 381000 HH (i.e 50% coverage) achieved as on 01.09.2023 (i.e 15% coverage)

ACTION TAKEN: The tender for door-to-door waste collection has been finalized for Package 1 (Zone-1, 4, & 7) and Package 3 (Zone 3 & 6). The award letter has been issued to M/S Chennai MSW Pvt. Ltd., and an agreement has been signed between LMC and M/S Chennai MSW Pvt. Ltd. for door-to-door waste collection and transportation. Door-to-door waste collection in the tender-awarded zones have commenced in full force within the first three months. The responsibility for door-to-door waste collection in Zones 2, 5, and 8 continues to be managed by the Lucknow Municipal Corporation (LMC), and its tender will be finalized shortly. Door-to-door collection covers 496,371 households, with 157996 No. of houses have been provided segregated waste. (Annex VIII)

b) The Aforesaid target of segregated collection of wet waste from vegetable, fruit, flower, meat, poultry and fish market and setting up 08 decentralized compost plant is to be achieved by 30.09.2024 by LMC has started and by 31.01.2024 LMC has started three such decentralized composting center.

ACTION TAKEN: Waste collection initiatives in various markets, including vegetable, fruit, flower, meat, poultry, and fish markets, aim to establish decentralized compost plants and support sustainable waste management practices. Two notable examples include Virat Khand, a recognized Zero Waste colony in Lucknow, where source-segregated organic waste is composted for park maintenance, and Parshu Nath Planet in Vibhuti Khand, where 542 households actively manage organic waste through composting, contributing to decentralized municipal solid waste management. (Annex IX).

c) Enforcing waste generators to pay user fee for solid waste management (Rule 4 (3) & 15 (f) of SWM Rule 2016) The target for setting up 762604 units (Rs 4.60 Crore) is to be achieved by 30.09.2024 whereas 267000 units achieved as on 01.09.2023 (i.e. 35%).

ACTION TAKEN: Lucknow Municipal Corporation (LMC) has collected the Rs.37923220.00 amounts in December 2023 and January 2024. Demands have already been sent to all commercial and residential areas. (Annex X)

d) The target for setting up 10463 no. Integration of Rag Pickers/Waste collectors/Kabadis/Volunteers/CBOs/NGOs (Rule15(c) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 2100 no. achieved as on 01.09.2023 (i.e. 20%). The target for setting up 50 Nos. Integration and Incentives to informal waste recycling sector for recycling initiatives. (Rule 15 (u) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 20 no. achieved as on 01.09.2023.

ACTION TAKEN: Against this target, 50 Rag Pickers/Kabadis have been selected for training, aligning with the established goal. They will be incorporated within the RRR centers that have been set up to accommodate Rag Pickers, Waste Collectors, and Kabadis. To date, 53 individuals are being integrated into these centers across LMC areas. (Annex XI)

e) The target for setting up 220 Nos. Facilitating formation of Self- Help Groups, provide identity cards and thereafter encourage integration in solid waste management including door to door collection of waste; (Rule 15 (d) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 132 no. achieved as on 01.09.2023 (i.e. 60%).

ACTION TAKEN: Kalawati Chhata Istariya Samiti, under the leadership of Sangeeta Pal, consists of 800 women who have demonstrated a keen interest in participating in waste collection initiatives with Lucknow Municipal Corporation (LMC). Recognizing this commitment, the Chennai MSW company has been chosen for the door-to-door waste collection project, specifically focused on at least one zone, all waste collection activities are conducted by the women associated with Kalawati Chhata Istariya Samiti. This collaboration between Kalawati Chhata Istariya Samiti and Chennai MSW Pvt. Ltd. represents a significant step towards empowering women and fostering community engagement in sustainable waste management practices. The partnership aims to enhance the efficiency of waste collection processes while providing opportunities for women to contribute actively to environmental initiatives within their communities.

f) That as per Rule 04 (6) of SWM Rule 2016 for enforcing Street Vendor to keep suitable containers for storage of waste generated during the course of an individual's activity and shall deposit such waste at waste storage depot or container or vehicle as notified by the local body, the target for enforcing the a foreside target of 21000 containers for storage of waste generated during the course of individual activities is to be achieved 30.12.2024 whereas 3500 container for storage of waste generated during the course of an individual activity (i.e 17%) has been achieved as on 01.09.2023 whereas Total 6300 installed container for storage of waste generated during the course of individual activity is to be achieved by 31.01.2024 (i.e 30%).

ACTION TAKEN: Lucknow Municipal Corporation (LMC) and street vendors have collectively installed more than 1000 new dustbins. (Annex XII)

g) That as per Rule Phase out the use of chemical fertilizer and use compost in all parks, gardens maintained by the local body and wherever possible in other places under its jurisdiction (Rule 15 (u) of SWM Rule 2016).

ACTION TAKEN: As per the target, most of the parks within LMC limits are utilizing the on-site generated compost. The surplus is being sold both in local markets and to theIndo Agro Organic

Company.

i) That as per Rule 8000No. Educate workers including contract workers and supervisors for door-to-door collection of segregated waste and transporting the unmixed waste; (Rule 15 (zc) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 3200 no. achieved as on 01.09.2023 (i.e. 40%).

ACTION TAKEN: In pursuit of our waste management objectives, Lucknow Municipal Corporation (LMC) has implemented significant measures. A comprehensive training program has been conducted, facilitated by LMC, resulting in the training of over 2000 workers. This initiative aims to enhance their skills in efficient waste collection and segregation, aligning with our commitment to empower our workforce with the requisite knowledge and expertise. By undertaking such strategic collaborations, our goal is to raise the bar for waste management standards in Lucknow, fostering a more sustainable and cleaner environment for all residents. (Annex XIII)

j) That as per Rule 762604 HH (For 100% coverage) Create public awareness through IEC campaign and educate the waste generators to practice home composting, vermi-composting, bio-gas generation or community level composting; (Rule 15 (zg(v)) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 40% achieved as on 31.01.2024 (i.e 40%).

ACTION TAKEN: In pursuit of our initial target, an impressive milestone has been achieved, with over 10000 individuals successfully educated and trained through the collaborative efforts of workers from the Swachh Bharat Mission (SBM) and Lucknow Municipal Corporation (LMC). The extensive training program is specifically designed to focus on waste collection, segregation, and composting activities, demonstrating our commitment to building a well-informed and skilled community. (Annex XIII)

k) Rule 15(i) SWM rule 2016 - Establish waste deposition centers for domestic hazardous waste. (one center is setup for the area of 20 sqkm.) the target of 30 no. of waste deposition centers for domestic hazardous waste is to be achieved by 30.06.2024 (i.e. 100%) wherein 15 deposition center for domestic hazardous waste (i.e. 50%) is to be achieved by 31.01.2024.

ACTION TAKEN: The establishment of 11 domestic hazardous waste collection points near Material Recovery Facility (MRF) centers has been initiated, featuring dedicated bins for site disposal. Furthermore, a proposed incinerator installation is in progress, pending the finalization of the agency and the establishment of proper electrical connections. This strategic step significantly augments our capacity for responsible waste management, ensuring the safe and effective handling of domestic hazardous waste.

Rule 4 (6) of SWM Rules 2016- Enforcing Resident welfare and market association, in partnership with the local body to ensure segregation of solid waste at source by the generators, facilitate collection of segregated waste, handover recyclable material to either the authorized waste picker or authorized recyclers. the bio- degradable waste shall be processed, treated and disposed-off within the premises as far as possible. the residual waste shall be given to the waste collectors or agency as directed by the local body. The aforesaid target of 350 RWA which are getting their garbage segregated with the help of LMC is to be achieved by 30.12.2024 whereas target of 11(i.e. 3%) is to be achieved by

01.09.2023 and target of 50 (i.e 14%) is to be achieved by 31.01.2024.

ACTION TAKEN: Against this target, M/S Everenviro Resources Management Pvt. Ltd. has joined forces with Resident Welfare Associations (RWA) and Bulk Waste Generator (BWG) groups, working with Lucknow Municipal Corporation (LMC). This collaboration facilitates the segregated collection of high-quality organic waste for 300TPD Bio-CNG plant, with LMC contributing significantly to the collection and transportation processes. (Annex XIV)

2. Compliance of Construction & Demolition Waste Management (C&D WM) Rules, 2016

Out of total 267 MT/Day C&D waste generation, Lucknow Municipal Corporation have implemented 100 MT/Day capacity C&D waste processing facility. The target date set to establish and commission additional 200 MT capacity plant in 31.08.2024. So far add drops 40 MT is being transported separately to processing site and the timeline. Set to achieve 100% Collection transportation, and processing of C&D Waste is 31.10.2024. LMC have identified 08 sites so far setting up C&D, waste Collection centers and fixed a target to increase the quality of such collection centers to 16 by 31.10.2024. By 30.11.2023, LMC will identify two more such site.

ACTION TAKEN: Against this target, Construction and Demolition (C&D) Waste generated in LMC's jurisdiction, a 100 TPD process plant was established in 2021, operated by Jagrati Infratech. Presently, the city generates approximately 250 to 300 TPD of C&D Waste. In response to the increased waste, a tender has been awarded to M/s Garg & Co and Rise Eleven Ready mix Product Pvt. Ltd., selected based on the lowest quoted Tipping Fee for the development/revamping of the existing processing plant on a PPP model. Old C&D waste plant has handover to the selected company and layout work is completed. The augmented C&D plant is based on wet technology for processing of C&D waste. Additionally, the construction of 08 collection centers has been sanctioned by the committee, in 05 places work is in progress. (Annex XV)

3. Compliance of Plastic Waste Management (PWM) Rules, 2016

3.1 Local bodies shall encourage the use of plastic waste (preferably the plastic waste which cannot be further recycled) for road construction as per Indian Road Congress guidelines or energy recovery or waste to oil etc. **Plastic waste management rule 2016 5(b)**. Lucknow Municipal Corporation within 3 months will ensure to use about 5% of generated non-recyclable plastic waste (2-to-3%-part replacement with bitumen) in road construction.

ACTION TAKEN: Currently, no new roads have been constructed in last two months.

3.2 The local body for setting up of system for plastic waste management shall seek assistance of producers. **Plastic waste management rule 2016 6(3)**. Lucknow Municipal Corporation within 3 months will ensure its registration as recycler and will ensure assistance of producers under EPR framework. In this regard two meetings are already held with Brand owner and Co-processors.

ACTION TAKEN: The achievement of the target is currently pending as the State ID has not been

generated. Once the State ID is issued, the city ID will be generated accordingly. The management of more than 18 lac MT of legacy waste has entered a pivotal stage as Bhumi Green Energy Private Limited, selected through the tender process, initiates the installation of a waste management plant. This aligns with the Extended Producer Responsibility (EPR) concept for plastic waste, reflecting a commitment to responsible product life cycle management. Bhumi Green Energy Private Limited's RDF strategy, converting non-recyclable plastic waste into energy, is a key aspect, with Lucknow Municipal Corporation actively participating in EPR portal registration. This initiative signals a significant step toward reducing plastic waste, fostering a circular economy and environmentally responsible plastic waste management. (Annex XVI)

3.3 Every retailer or street vendors selling or providing commodities in, plastic carry bags or multilayered packaging or plastic sheets or like or covers made of plastic sheets which are not manufactured or labelled or marked in accordance with these rules shall be liable to pay such fines as specified under the bye-laws of the local bodies. Plastic waste management rule 2016 14(2) Lucknow Municipal Corporation is putting a cumulative average monthly fine of Rs. 55650.00 per month and have targeted to increase the fine upto Rs. 100000.00 Lacs Per Month in next 3 months.

ACTION TAKEN: In compliance with the Plastic Waste Management Rules of 2016 (Rule 14(2)), Lucknow Municipal Corporation has intensified its inspections targeting retailers and street vendors using non-compliant plastic carry bags, multilayered packaging, or similar items lacking proper manufacturing labels or markings. As a result, total penalties Rs. 525100.00 have been imposed for the seizure of such non-compliant plastic materials. (Annex XVII)

4. Compliance of Bio-Medical Waste Management (BWM) Rules, 2016

4.1 Provide or allocate suitable land for development of common bio-medical waste treatment facilities (*Para 7 of Schedule 3 of BWM Rule 2016*).

ACTION TAKEN: Lucknow Municipal Corporation have provided the land admeasuring 1.25 Acres for establishing the Bio-medical waste processing plant at Village-Bindova, Mohanlal Ganj by M/S SMS water grace Medical waste management pvt.ltd. Plant is operational and receiving waste from 1263 Health Care Facility (HCF) (9751 beds) and treating 3600 Kg/day (100%of collected waste). Through 16 Vehicle LMC collect all Municipal Solid waste from all HCFs in segregated form and dispose off accordingly. (Annex XVIII)

4.2 Facilitating construction, operation & maintenance of Carcass disposal facility. Lucknow Municipal Corporation is operating Carcass plant in 4 Acres of land at Shivari in scientific way and also going to install within 6 months a new incineration plant for incineration of dead stray animals in scientific way.

ACTION TAKEN: As of now, the proposal for the construction of the facility has received approval from the committee. The Request for Proposal (RFP) for the dead stray animals incineration plant has been prepared, and the tender will be floated shortly. (Annex XIX)

5. Compliance of E-Waste Management (E-waste) Rules, 2016

5.1 Urban Local Bodies shall ensure that e- waste pertaining to orphan products is collected and channelized to authorized dismantler or recycler (**Rule 24 E- Waste Management Rule 2016**).

ACTION TAKEN: Chennai MSW Pvt. Ltd. Private Limited have been selected by Lucknow Municipal Corporation (LMC) for door-to-door waste collection. KaroSambhav and Chennai MSW Pvt. Ltd. focusing on E-waste management following the 2016 E-waste Rules. KaroSambhav has entered into process of agreement with LMC for E-waste collection and disposal, with operations starting soon. KaroSambhav's responsible approach has already resulted in the successful collection of over 25 kg of E-waste in December 2023 and January 2024, marking a positive stride towards achieving effective E-waste management in the region. (**Annex XX**)

Aforesaid heading with due Action Taken has been summarized in tabular form-

Table-1: Ensure door to door collection of segregated waste				
Activity	Current Status as on 01.09.2023	Target Achieved on 31.10.2024	Target set by 31.01.2024	Current status 31.01.2024
Door-to-Door collection of segregated solid waste (Rule 15 (b) of SWM Rule 2016)	381000 HH	762604 HH/User (100%)	495690 HH/User (65%)	Lucknow Municipal Corporation (LMC) has initiated a door-to-door waste collection initiative, concluding a successful tender process for zones 1, 3, 4, 6, and 7. M/s Chennai MSW Private Limited has been awarded the contract, and the formal agreement has been signed. LMC successfully achieved its target within the Allocated timeframe, encompassing a total of 496371 households. Out of these, 157996 houses have been provided segregated waste.
Collect waste from vegetable, fruit, flower, meat, poultry and fish market on day-to-day basis and promote setting up of <i>decentralised compost plant</i> or bio-methanation plant (Rule 15 (m) of SWM Rule 2016)	NiL	8	1 (12.5%)	As part of an ongoing waste collection strategy covering diverse markets, a comprehensive waste management program has been implemented. Virat Khand, recognized as a Zero Waste colony in Lucknow, features 1600 households source-segregating organic waste, composted for park maintenance. Similarly, Parshu Nath Planet in Vibhuti Khand, with 542 households, actively manages organic waste through composting, contributing to decentralized municipal solid waste management.
Enforcing waste generators to pay user fee for solid waste management. (Rule 4 (3) & 15 (f) of SWM Rule 2016)	180000 Units (Rs 1.10 Crore)	762604 Units (Rs 4.60 Crore)	267000 units (35%)	Lucknow Municipal Corporation (LMC) has collected the Rs.37923220.00 amounts in December 2023 and January 2024. Demands have already been sent to all commercial and residential areas.

<p>Integration of Rag Pickers/ Waste collectors/Kabadis/ Volunteers/CBOs/NGs (Rule15(c) of SWM Rule 2016)</p>	<p>1050 no.</p>	<p>10463 no.</p>	<p>20% (2100 no.)</p>	<p>250 No. new rag pickers, waste collectors, and kabadiwalas have been identified and provided with training to enhance their efficiency and effectiveness in waste management practices. This initiative signifies a proactive approach to empower and improve the capabilities of these individuals, ultimately contributing to more organized and efficient waste collection, segregation, and management within the municipal area.</p>
<p>Facilitating formation of Self-Help Groups, provide identity cards and thereafter encourage integration in solid waste management including door to door collection of waste; (Rule 15 (d) of SWM Rule 2016)</p>	<p>110 Nos</p>	<p>220 Nos</p>	<p>132 Nos (60%)</p>	<p>Kalawati Chhata Istariya Samiti, under the leadership of Sangeeta Pal, consists of 800 women who have demonstrated a keen interest in participating in waste collection initiatives with Lucknow Municipal Corporation (LMC). Recognizing this commitment, the Chennai MSW company has been chosen for the door-to-door waste collection project, specifically focused on at least one zone.</p>

2. Setting up of Material Recovery Facilities or secondary storage facilities and transfer facility (Rule 15 (h) and Rule 22 at Sr.no. 7-8 of SWM Rule 2016)

Activity	Current Status as on 01.09.2023	Target Achieved on 31.10.2024	Target to be achieved by 31.01.2024	Current status 31.01.2024
Setting up of Material Recovery Facilities Cum PCTS (Rule 15 (h) and Rule 22 at Sr.no.7-8 of SWM Rule 2016)	8 Nos	25 Nos	10 (40 %)	The construction of 9 Material Recovery Facilities (MRFs) has been completed, and they are manually operational. Notably, a large size/capacity MRF is currently under construction near the RR Office Plant, signifying a commitment to expanding waste recovery infrastructure.
Setting up of Material Recovery Facilities Cum TS (Rule 22 at Sr.no.7-8 of SWM Rule 2016)	0 Nos	2 Nos	1 (50 %)	Specifically, work on 01 No. Transfer Station has started in Kesari Khera, Alambagh, under Zone-5. TPS Infrastructure Limited is managing this project. Key progress includes completing excavation and boring work at the TS site, laying the groundwork for construction, and successfully executing concrete work (PCC), a significant phase in structural development.
Setting up of Material Recovery Facilities Cum FCTS (Rule 22 at Sr.no. 7-8 of SWM Rule 2016)	0 Nos	4 Nos	1 (25 %)	In Zone-3 of Faizulla Ganj, Ghaila substantial progress has occurred in waste management infrastructure. Lucknow Municipal Corporation (LMC) has reclaimed land previously occupied by local bodies, enabling transformative developments. Construction is in full swing for the Transfer Station (TS) Cum Fixed Compactor Transfer Station (FCTS). The project hit key milestones, finalizing layout design and successfully completing excavation and boring tasks. Currently, Plain Cement Concrete (PCC) work is finished, while column work is ongoing.

1.9 Setting up Solid Waste Processing Facilities (Rule 22 at Sr.no.7-8 of SWM Rule 2016)

Activity	Current Status as on 01.09.2023	Target Achieved on 31.10.2024	Target to be achieved by 31.01.2024	Current status 31.01.2024
Setting up 2000 TPD Processing Plant (1000 TPD for Wet waste and 1000 TPD for dry waste)	664 MT/Day (600 MT at Shivari +64 MT Decentralise	2000 MT/Day	1250 MT/Day (63%)	Currently engaged in a short-term tender with M/S Horizons Solution Pvt.Ltd. the 1250 tons per day (TPD) of Fresh waste, with enhanced efficiency. Looking towards a sustainable future, a Request for Proposal (RFP) has been meticulously crafted, outlining plans for Biomethanation plant, waste-to-energy and compost plant facilities. The impending release of this tender marks a significant stride toward implementing advanced and scientifically grounded waste processing strategies at the selected location.
Setting up of Aerobic Composting pits in parks (Rule 22 at Sr.no. 7-8)	640 (Pits)/ 64 MT/day	1500 (Pits) 150 MT/day	1200 (Pits) 80%	Total 1315 compost pits have been constructed for effective waste management in parks. The utilization of mulching techniques further enhances waste management practices within these park areas.
Setting up 300 TPD Bio- CNG Plant	0	1	0	Initiated construction following the contract awarded to Ever Enviro Company through the Expression of Interest (EOI) process. Establishing a Bio CNG plant involves preparatory tasks like construction of the boundary wall is now 95% complete. The design for internal roads and administration/utility buildings has been finalized. Vendor onboarding is currently in progress, and construction work on some buildings is also underway.
Setting up of Waste to Energy Facilities (Rule 22 at Sr. no.7-8)	0	1	(0 %)	NTPC has expressed interest in the installation of a waste-to-energy plant (TORREFIED CHARCOAL PLANT) with a capacity of 1000 TPD.

Promotion of co-marketing of compost with chemical fertilisers (Rule 7 of SWM Rule 2016)	LMC will ensure to apply and get approval for sale of city compost	A letter seeking approval has been sent to the District Agriculture Department.		
Phase out the use of chemical fertilizer and use compost in all parks, gardens maintained by the local body and wherever possible in other places under its jurisdiction. (Rule 15 (u) of SWM Rule 2016)	LMC will ensure to use the compost generated from pit	Compost preparation has commenced and has been utilized in parks. Excess compost has been sold to M/S Indian Agro Organic company.		
Integration and Incentives to informal waste recycling sector for recycling initiatives. (Rule 15 (u) of SWM Rule 2016)	Approximate 50 informal waste recycling center (Kabariwala) has been identified and LMC will provide training and integrate 20 such recycling center in next 3 months and balance will be integrated in next 6 months.	A total of 109 RRR Permanent and Temporary centers have been established in LMC areas, with over 53 kabadiwalas integrated into these centers. Additionally, 50 new kabadiwalas have been selected for training in these centers.		
1.10 Setting up sanitary landfill facilities (SLFs) (Rule 22 at Sr.no.9-10)				
Activity	Current Status as on 01.09.2023	Target Achieved on 31.10.2024	Target to be achieved by 31.01.2024	Current status 31.01.2024
Setting up sanitary landfill facilities (SLFs) (Rule 22 at Sr.no.9-10)	1	2	50%	Lucknow Municipal Corporation has acquired 55 acres of land in Shivari, freed from local occupation, and has prepared it for the sanitary landfill site in accordance with CPCB guidelines. The tender for this project will be floated shortly.

1.11 Bio-remediation of old and abandoned dump sites (Rule 22 and Key Indicator by NGT in OA 606/2018)				
Activity	Current Status as on 01.09.2023	Target Achieved on 31.10.2024	Target to be achieved by 31.01.2024	Current status 31.01.2024
Bio-remediation of old and abandoned dump sites (Rule 22 and Key Indicator by NGT in OA 606/2018)	47,959 MT	18.5 Lac MT	150000 (8)%	The tender process for this pivotal waste management project has been successfully finalized, culminating in the issuance of the Letter of Award to M/S Bhumi Green Energy Private Limited. The current management of legacy waste within the short-term tender operated by Greenus Energy and Solutions Private Limited. recently, the company has effectively processed 86,272 metric tons (MT) of legacy waste.
1.12 prepare and submit annual report in Form IV on or before the 30th April of the succeeding year to the Commissioner or Director, Municipal Administration or designated Officer; (Rule 15 (za) of SWM Rule 2016) –				Form was submitted.
1.13 IEC & Citizen grievance redressal; (Rule 15 (zc) of SWM Rule 2016)				
Activity	Current Status as on 01.09.2023	Target Achieved on 31.10.2024	Target to be Achieved by 31.01.2024	Current status 31.01.2024
Educate workers including contract workers and supervisors for door-to-door collection of segregated waste and transporting the unmixed waste; (Rule 15 (zc) of SWM Rule 2016)	More than 2000 Works trained so far	8000 workers	4000 workers (40%)	More than total 4500 workers have training provided by SBM workers and LMC for waste collection and segregation tasks.
Create public awareness through IEC campaign and educate the waste generators to practice home composting, vermi-composting, bio-gas generation or community level composting; (Rule 15 (zg(v)) of SWM Rule 2016)	More than 200000 HH by engaging professional agency	762604 HH (For 100% coverage)	280000 HH (36% coverage)	More than 110,000 individuals have been educated and trained by SBM workers and LMC employees for waste collection, segregation, and composting activities
Citizen Grievance Redressal through Swachh App (Key Indicator by NGT in OA 606/2018)	91 %	100%	99%	The Citizen Grievance Redressal process facilitated by the Swachh Bharat Mission (SBM) app empowers citizens to efficiently address their concerns regarding cleanliness and sanitation. With a success rate of 98%, the app enables prompt resolution of reported issues, ensuring effective and timely actions are taken to uphold cleanliness and hygiene standards in communities.

B. COMPLIANCE OF CONSTRUCTION & DEMOLITION WASTE MANAGEMENT (C&D WM) RULES, 2016

Activity	Current Status as on 01.09.2023	Target Achieved on 31.10.2024	Target to be achieved by, 31.01.2024	Current status 31.01.2024
Commissioning and implementation of Processing / Recycling facility. (C&D WM) Rules 13 Schedule- III (3), 2016)	100 TPD	300 TPD	33.33%	Construction and Demolition (C&D) Waste generated in LMC's jurisdiction, a 100 TPD process plant was established in 2021, operated by Jagrati Infratech. Presently, the city generates approximately 250 to 300 TPD of C&D Waste. In response to the increased waste, a tender has been awarded to M/s Garg & Co and Rise Eleven Ready mix Product Pvt. Ltd., selected based on the lowest quoted Tipping Fee for the development/revamping of the existing processing plant on a PPP model. Old C&D waste plant has handover to the selected company and layout work is completed.
Notification of sites for collection and processing facility. (C&D Waste Rule 6(4& 5),9(2) and 13-C&D WM Rules, 2016)	8 Collection centers	16 CC	10 collection centers (62.5%)	Lands for collection centers have been identified across all 8 zones, and the tender process has been successfully finalized in 03 places work is in progress.
Get the collected waste transported to appropriate sites for processing and disposal; (Rule 6 (5)-C&D WM Rules, 2016)	Approx 40 MT is being transported separately.	267 MT	50 MT/day (20%)	more than 50 metric tons per day C&D waste is collected by LMC vehicle are transported separately to the C&D waste plant.

C. COMPLIANCE OF PLASTIC WASTE MANAGEMENT (PWM) RULES, 2016		
Activity	Current Status and Target to be achieved by 31.01.2024	Current status 31.01.2024
Local bodies shall encourage the use of plastic waste (preferably they cannot be further recycled) for road construction as per Indian Road Congress guidelines or energy recovery or waste to oil etc	Lucknow Municipal Corporation within 3 months will ensure to use about 5% of generated non-recyclable plastic waste (2-to-3%-part replacement with bitumen) in road construction.	LMC utilized 9.66 MT of non-recyclable plastic in the construction of roads across 7 major locations in various zones. No new roads have been constructed using non-recyclable plastic in the last two months.

Plastic waste management rule 2016 5(b)

Activity	Current Status and Target to be achieved by 31.01.2024	Current status 31.01.2024
The local body for setting up of system for plastic waste management shall seek assistance of producers. Plastic waste management rule 2016 6(3)	Lucknow Municipal Corporation within 3 months will ensure its registration as recycler and will ensure assistance of producers under EPR framework.	The registration remains pending as the State ID hasn't been generated yet. Upon issuance of the State ID, the city ID will be generated accordingly. The management of more than 18 lac MT of legacy waste has entered a pivotal stage as Bhumi Green Energy Private Limited, selected through the tender process, initiates the installation of a waste management plant. This aligns with the Extended Producer Responsibility (EPR) concept for plastic waste, reflecting a commitment to responsible product life cycle management.
Every retailer or street vendors selling or providing commodities in, plastic carry bags or multilayered packaging or plastic sheets or like or covers made of plastic sheets which are not manufactured or labelled or marked in accordance with these rules shall be liable to pay such fines as specified under the bye-laws of the local bodies. Plastic waste management rule 2016 14(2)	Lucknow Municipal Corporation is putting a cumulative average monthly fine of Rs. 55650.00 per month and have targeted to increase the fine upto Rs. 100000.00 Lacs Per Month in next 3 months.	Lucknow Municipal Corporation has intensified its inspections targeting retailers and street vendors using non-compliant plastic carry bags, multilayered packaging, or similar items lacking proper manufacturing labels or markings. As a result, penalties totaling Rs. 525100.00 have been imposed for the seizure of such non-compliant plastic materials

D. COMPLIANCE OF BIO-MEDICAL WASTE MANAGEMENT (BWM) RULES, 2016

The detail of current status and Targets of compliance to Bio-Medical waste Management Rules 2016 are summarize below in Table-9.

Table-9: current status and Targets of compliance to Bio-medical waste Management Rules 2016

Activity	Current status and Targets to be achieved by 31.01.2024	Current status 31.01.2024
Provide or allocate suitable land for development of common bio-medical waste treatment facilities (<i>Para 7 of Schedule 3 of BWM Rule 2016</i>)	Lucknow Municipal Corporation have provided the land admeasuring 1.25 Acres for establishing the Bio-medical waste processing plant at Village- Bindova, Mohanlal Ganj. Plant is operational and receiving waste from 1030 HCF (9751 beds) and treating 3600 Kg/day (100% of collected waste). LMC collect all Municipal Solid waste from all HCFs in segregated form and dispose off accordingly.	Plant is operational and receiving waste from 1263 HCF (9751 beds) and treating 967160 Kg (100% of collected waste). Lucknow Municipal Corporation have provided the land admeasuring 1.25 Acres for establishing the Bio-medical waste processing plant at Village-Bindova, Mohanlal Ganj by M/S SMS water grace Mediawaste management pvt.ltd. Plant is operational and receiving waste from 1263 HCF(9751 beds) and treating 3600 Kg/day (100% of collected waste).Through 16 Vehicle LMC collect all Municipal Solid waste from all HCFs in segregated form and dispose off accordingly.
Facilitating construction, operation & maintenance of Carcass disposal facility.	Lucknow Municipal Corporation is operating Carcass plant in 4 Acres of land at Shivari in scientific way and also going to install within 6 months a new incineration plant for incineration of dead stray animals in scientific way	At present, the incineration plant for the scientific disposal of deceased stray animals RFP has prepared, and tender float shortly.

E. COMPLIANCE OF E-WASTE MANAGEMENT E-WASTE RULES, 2016

Activity	Current Status and Target to be achieved by 31.01.2024	Current status 31.01.2024
Urban Local Bodies shall ensure that e-waste pertaining to orphan products is collected and channelised to authorised dismantler or recycler (<i>Rule 24 E- Waste Management Rule 2016</i>)	Lucknow Municipal Corporation have engaged a private partner for collection, transportation and processing of E-waste.	The door-to-door waste collecting company also separately collects e-waste and processes it according to the E-waste Rule of 2016. Karo Sambhav Private Limited has set up a collection center in Lucknow, accumulating e-waste from various zones. The total collection of e-waste last 2 months is approximately 25 kg.
Responsibilities of the producer for implementing the Extended Producers Responsibility (<i>Rule 5 of E-Waste Management Rule 2016</i>)	Lucknow Municipal Corporation will ensure its registration will seek assistance of producers underEPR framework.	The registration remains pending as the State ID hasn't been generated yet. Upon issuance of the State ID, the city ID will be generated accordingly.

F. OTHER INITIATIVES			
Sr.No	Points	Description	Current status 31.01.2024
1	Zero WasteWard	Developing zero-waste gated colonies and wards.	Virat Khand and Parshu Nath have been developed as zero waste generators.
2	Efficient Waste Management	LMC took swift action to terminate the services of M/s Ecogreen, the company responsible for waste collection, due to their failure to fulfill their obligations. Subsequently, over 50% of malfunctioning primary and secondary waste collection vehicles were repaired to ensure prompt waste removal, benefiting the citizens of Lucknow.	The tender process for this project has successfully concluded for zones 1, 3, 4, 6, and 7. The letter of award has been formally issued to the selected company, M/s Chennai MSW Private Limited.
3	Solid Waste toWealth	LMC adopted a "Waste to Wealth" strategy within its waste policy by implementing plans to recycle waste for biogas and electricity production. Additionally, the daily wages of approximately 8,500 sanitation workers were increased from ₹308 to ₹388, starting from September.	JBM Company has successfully installed a 20 Tons Per Day (TPD) compressed biogas facility. LMC supplies cow dung to the biogas plant, and, in return, the company provides a tipping charge of Rs. 200/- per Metric Ton (MT). This arrangement will generate approximately monthly revenue of Rs. 1,100,000 for LMC.
4	Eco-FriendlyInitiatives	In line with environmental protection efforts, 90 new CNG vehicles were deployed for primary waste collection.	-
5	Waste Collection Expansion:	LMC provided 1,215 new rickshaw trailers, 300 garbage trot cycles, 2,605 speed (sweeper) cycles, and 1,000 Hand Cart to facilitate primary waste collection.	Allocation aimed to enhance waste management efficiency, streamline collection processes, and ensure complete coverage for waste collection within each zone.
6	EmployeeSafety:	In the interest of employee safety, 4,132 safety helmets, 4,132 safety goggles, and 4,132 rubber gloves wereredistributed.	Distribution has been successfully completed, alongwith the procurement of 18 grab bucket desilting machines and super suckers.
7	SecondaryWaste Collection	600 different capacity dustbins were procured to facilitate secondary waste collection.	
8	Greenery Enhancement	The green cover of Lucknow was expanded through tree planting and thedevelopment of various parks, including Amausi, Gram	Approximately 14 hectares of new green cover areas are currently under development in Gram Rasulpur, using Miyawaki techniques for the creation of a Nagar Van.

		Saintha, Gram Rasulpur Kayasth, and green belts along various roads.	Additionally, more than 1 lakh plantations have been undertaken across various parks and vacant lands under the Municipal Corporation.
9	Drain Cleaning	A total of 414 drains were cleaned to address waterlogging issues during the monsoon.	All drains have been cleaned.
10	Tree Pruning	High trees that posed a risk were pruned using tree pruners and threader and chipper machines.	Work is currently in progress.
11	Sustainability and clean energy	LMC is transitioning its waste collection fleet to CNG vehicles and installing CNG pumps to reduce dependence on fossil fuels.	The work has been sanctioned by the committee.
12	Central Workshop Upgrade	The central workshop of LMC is being renovated and is expected to operate with modern facilities in the near future.	

6. That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by it. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

7. That the facts stated in the above affidavit are true and correct as per my personal knowledge and belief. No part of affidavit is false and nothing material has been concealed herein.


Deponent

Verification:-

Verified at Lucknow this the 05 day of February, 2024 that the contents of above affidavit are based on the information derived from the official record and as such true and correct as per my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.


Deponent

Filed by:

MUKESH VERMA
Advocate for respondent Ch. No.50,
Old Block Supreme Court of India
New Delhi-110001 (M) 9810108098
E-mail: mvermadv@gmail.com

Annex I- 300 TPD Bio-CNG Plant Status Report

This project will have a capacity of 300 tons per day (TPD), hence the projects will help in diversion of around 0.94 lac tons of organic waste from the landfills annually. The projects will collectively produce more than 8,200 kilograms of Bio-CNG and Approx 50 tons of fermented organic manure on daily basis, eventually leading to mitigation of more than 0.625 lac tons of carbon dioxide and other greenhouse gases from the atmosphere annually, which will be a major contributor towards nation's vision of decarbonization. These projects will also give impetus to employment generation in the state by providing direct and indirect jobs to more than 250 people.

JBM Company has successfully installed a 20 Tons Per Day (TPD) compressed biogas facility. The identified land near Kanha Upvan, Amausi Village, is utilized for processing cow dung and agricultural waste. Pursuant to the agreement between the company and the Lucknow Municipal Corporation (LMC), the LMC supplies cow dung to the biogas plant, and, in return, the company provides a tipping charge of Rs. 200/- per Metric Ton (MT). This arrangement results in an approximate monthly revenue of Rs. 1,100,000 generated by the LMC.

300TPD Bio-CNG Project Update

S.No.	Project Development Operation	Status
1	Topographical Survey of the Site	Completed
2	Consent to Establish	CTE Received
3	Boundary Wall Construction	Under Progress (95% Completed)
4	Internal Roads and Administration/ Utility Buildings	Design finalized, vendor onboarding under progress
5	Geotechnical Investigation	Completed
1	Basic Design Engineering	Completed
2	Detailed Design Engineering	Completed
3	Anaerobic Digesters	Design finalized Dispatch awaited
4	Plant Main Gate	26-03-2024 Finish Date
5	Admin Building Work	28-03-2024 Finish Date
6	Workshop Building	28-03-2024 Finish Date
7	Canteen Building	27-03-2024 Finish Date
8	Gas Upgradation System	Design Engineering done
9	Sampling and Testing of Organic Waste from Lucknow City	Ongoing
10	TEPC Vendor	Deployed
11	PEB Building	Structural design finalised & work in progress.

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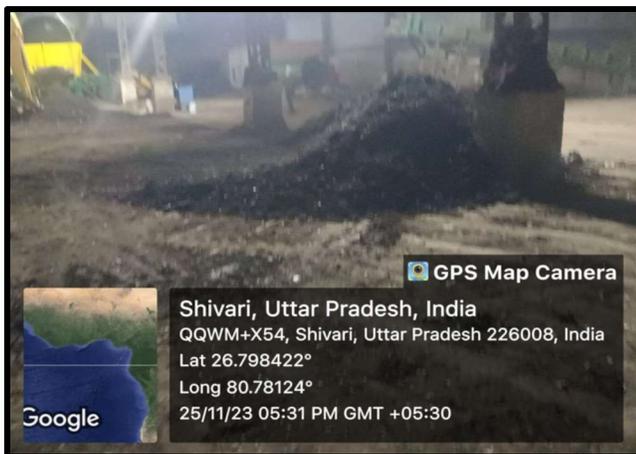
Current Progress Photographs



Annex II: Fresh Waste Processing Unit

The Lucknow Municipal Corporation (LMC) has acquired an additional 55-acre parcel of land in Shivri, strategically positioned just 500 meters away. The allotment of a 39.5-acre plot in Shivri Village signifies a deliberate step forward in waste management strategies. Presently engaged in a short-term tender with the Horizons company, processing 1250 tons per day (TPD) of waste with improved efficiency, the resulting compost is being sold to Indian Agro Organics company, with over 50MT compost is being delivered in last two months.

Furthermore, a long-term tender is currently in under progress. ONGC has expressed interest in collaborating with LMC for a Biomethanation plant, and NTPC has shown interest in a waste-to-energy plant (TORREFIED CHARCOAL PLANT). A meeting chaired by the Hon'ble Mayor Mrs. Sushma Kharakwal was held with NTPC, leading to a revision of the project proposal for Waste to Energy on a PPP (Public-Private Partnership) model.



Fresh Waste Processing plant setup

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नगर निगम लखनऊ

प्रेषक पर्यावरण अभियन्ता, नगर निगम, लखनऊ।	सेवा में, M/s HORIZON SOLUTION, 1068, VIJAY NAGAR, JABALPUR, (M.P.) - 482001
पत्र संख्या :- डी/ 547/पर्या0अभि0/23	दिनांक :- 09 अक्टूबर, 2023
विषय : नगर निगम लखनऊ में शिवरी स्थित ठोस अपशिष्ट प्रोसेसिंग प्लान्ट पर प्रतिदिन आने वाले नये कूड़े (फ्रेश वेस्ट) के वैज्ञानिक निस्तारण कार्य हेतु वैकल्पिक व्यवस्था के रूप में निविदा के माध्यम से चयनित संस्था को सूचना/कार्यादेश निर्गत किये जाने के सम्बन्ध में।	

सूचना/कार्यादेश

नगर निगम लखनऊ में शिवरी स्थित ठोस अपशिष्ट प्रोसेसिंग प्लान्ट पर प्रतिदिन आने वाले नये कूड़े (फ्रेश वेस्ट) का वैज्ञानिक निस्तारण कार्य कराये जाने के सम्बन्ध में निविदा समिति की संस्तुति के क्रम में आपके पक्ष में नगर आयुक्त महोदय द्वारा तीन माह की कार्यावधि हेतु दिनांक 09.10.2023 को स्वीकृति प्रदान कर दी गयी है।

अतः उपरोक्त कार्य का अनुबन्ध रू0 100/- के जनरल स्टैम्प पेपर कराये जाने के साथ निविदा धनराशि का 5% रू0 38,43,000.00 की परफार्मेंन्स सिक्योरिटी जमा करते हुए तीन दिनों में अनुबन्ध कराया जाना सुनिश्चित करें। साथ ही तकनीकी रूप से सक्षम कर्मचारियों एवं आवश्यक मशीन/संयंत्र को 15 दिवस में लगाते/अनुरक्षण कराते हुए प्रतिदिन प्लान्ट पर पहुचने वाले कूड़े का वैज्ञानिक निस्तारण कराया जाना सुनिश्चित करें।

भवदीय

पर्यावरण अभियन्ता
नगर निगम लखनऊ

प्रतिलिपि :

1. नगर आयुक्त महोदय को सादर सूचनार्थ।
2. अपर नगर आयुक्त महोदय को सादर सूचनार्थ।

पर्यावरण अभियन्ता
नगर निगम लखनऊ

DETAILS OF WET WASTE PROCESSING								
S.NO	DATE	TOTAL WASTE RECIVE	TOTAL WASTE PROCESSED	MOISTURE LOSS	QUANTITY OF COMPOSTABLE WASTE PRODUCED	QUANTITY OF RDF PRODUCED	QUANTITY OF COMPOST PRODUCED	QUANTITY OF INERT SENT TO SLF
1	16-01-2024	1932.62	1932.62	676.417	565.29135	502.4812	189.39676	188.43045
2	17-01-2024	1915.18	1915.18	670.313	560.19015	497.9468	187.68764	186.73005
3	18-01-2024	1922.58	1922.58	672.903	562.35465	499.8708	188.41284	187.45155
4	19-01-2024	1808.46	1808.46	632.961	528.97455	470.1996	177.22908	176.32485
5	20-01-2024	1777.28	1777.28	622.048	519.8544	462.0928	174.17344	173.2848
6	21-01-2024	2081.19	2081.19	728.4165	608.74808	541.1094	203.95662	202.91603
7	22-01-2024	1734.57	1734.57	607.0995	507.36173	450.9882	169.98786	169.12058
8	23-01-2024	1743.96	1743.96	610.386	510.1083	453.4296	170.90808	170.0361
9	24-01-2024	1632.91	1632.91	571.5185	477.62618	424.5566	160.02518	159.20873
10	25-01-2024	1343.62	1343.62	470.267	393.00885	349.3412	131.67476	131.00295
11	26-01-2024	2081.19	2081.19	728.4165	608.74808	541.1094	203.95662	202.91603
12	27-01-2024	1734.57	1734.57	607.0995	507.36173	450.9882	169.98786	169.12058
13	28-01-2024	1743.96	1743.96	610.386	510.1083	453.4296	170.90808	170.0361
14	29-01-2024	1632.91	1632.91	571.5185	477.62618	424.5566	160.02518	159.20873
15	30-01-2024	2038.83	2038.83	713.5905	596.35778	530.0958	199.80534	198.78593
16	31-01-2024	1825.57	1825.57	638.9495	533.97923	474.6482	178.90586	177.99308
TOTAL		28949.4	28949.4	10132.29	8467.6995	7526.844	2837.0412	2822.5665



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GSTIN : 09AJIPK1479J1ZS

Indian Agro Organics

MANUFACTURER & EXPORTER

ORGANIC FERTILIZERS & ALLIED PRODUCTS

+91-562-2520611
+91-9837903741, 8126446872
indianagroorganics@gmail.com

Ref. No.

Dated... 1/11/2023

**To,
The Municipal Commissioner
Nagar Nigam Lucknow
LUCKNOW**

Dear Sir,

We had come to know that City Compost generated is available for sale at your site. As we are exclusively dealing in this product under valid license and purchasing the same from various Nagar Nigam's of the State.

In this regard we are offering our rate as below :

1. RATE : Rs. 100/- Per MT

If our offer is acceptable, kindly intimate us so that arrangement be made for lifting the same.

Thanking You

Yours Sincerely,

For INDIAN AGRO ORGANICS

Auth. Signatory

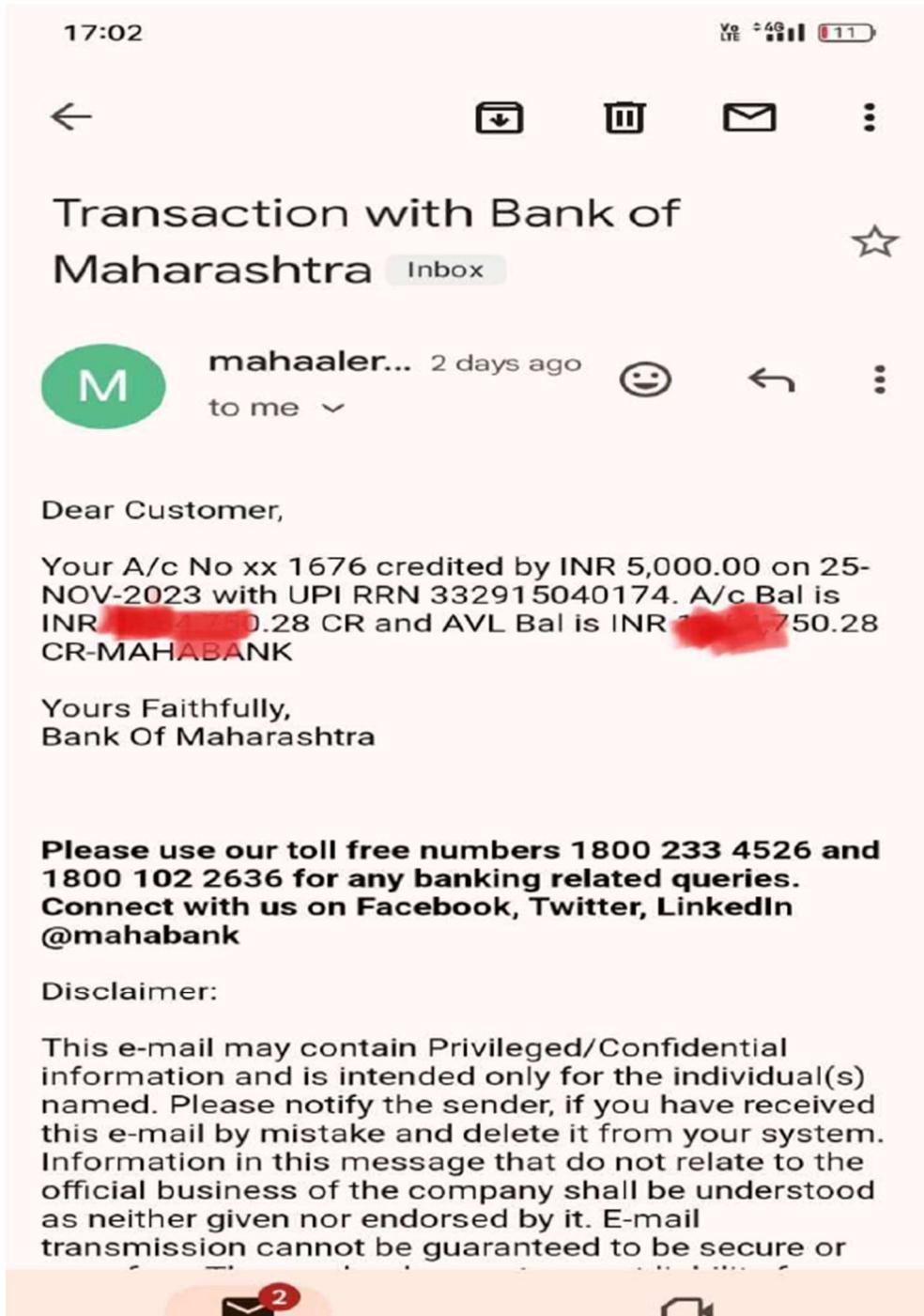
OFFICE ADDRESS :
23/249, JEONI MANDI,
AGRA-202004 (U.P.)



FACTORY ADDRESS :

Unit I : Shri Mataji Gaushala Maan Mandir Seva Sansthan Trust, Barsana, Mathura-281405 (U.P.)

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Annex III - Bio-remediation of old and abandoned dump sites

This annex provides a comprehensive overview of the ongoing initiative for the bio-remediation of legacy waste and abandoned dump sites, with a specific focus on managing more than 18 lac MT (2 million metric tons) of legacy waste. The tender process for this crucial waste management project has been successfully finalized, culminating in the issuance of the Letter of Award to M/S Bhumi Green Energy Private Limited.

In accordance with the awarded contract, M/S Bhumi Green Energy Private Limited has already initiated the installation of the processing plant. The planned capacity of the plant is an impressive 6000 metric tons per day (TPD), and the installation will be carried out in three phases, with completion expected within the next two months. Notably, approximately 2000 TPD capacity has been almost installed, and it is anticipated to be operational within the next 15 days. This achievement underscores our commitment to efficiently address and mitigate the environmental impact of legacy waste and abandoned dump sites. A green belt has been established near the dump site area, and the Dubai Plant has been strategically placed to assist in controlling heavy metal pollution in the soil.

The company anticipates that operations will begin very soon, signifying a proactive approach towards tackling the persistent challenges associated with legacy waste. As the plant becomes operational, it is poised to play a pivotal role in not only mitigating environmental hazards but also contributing to sustainable waste management practices in the region. The forthcoming implementation of bio-remediation technology showcases a dedicated effort towards environmental stewardship and the responsible management of legacy waste.



NAGAR NIGAM LUCKNOW

From, Municipal Commissioner, Lucknow Municipal Corporation, Lucknow	To, M/s BHUMI GREEN ENERGY, B-14, Narayan Baug, Society, Magarpatta, Road, Hadapsar, Pune, Maharashtra – 411028
Letter No.: D/908 /MC/EE/23	Date: 16 January, 2024

Subject : Intimation of Award of work.

Ref. : Letter of Award for the Work of “Reclamation of land by scientifically processing the LMC’s existing Legacy Waste (MSW)through the process of bio remediation/ bio mining at Shiveri, Lucknow

Letter of Award (LOA)

Dear Sir,

With reference to your bid submitted in response to RFP invited on 19/09/2023 for the Work of “Reclamation of land by scientifically processing the LMC’s existing legacy waste (MSW) through the process of bio remediation/ bio mining at Shiveri, Lucknow.

In the continuance to the above, Departmental Committee held the meeting on 17/11/2023 with the representatives of your firm to justify the rate quoted by you in the tender. In the meeting detailed discussion was held and the rates were negotiated and agreed by both the parties as follows :-

Sl. No	Description of Work	Qty of Legacy Waste	Units	M/s BHUMI GREEN ENERGY (Tender Rate)		M/s BHUMI GREEN ENERGY (Negotiated rate)	
				Rate	Amount		Amount
1	The Work of “Reclamation of land by scientifically processing the LMC’s existing legacy waste (MSW) through the process of bio remediation/ bio mining at Sheveri, Lucknow	1849902.00	MT	817.00	1511369934.00	574.00	1061843748.00

As per resolution taken in the meeting of Executive Committee of Lucknow Municipal Corporation (LMC) headed by Honorable Mayor Madam and there after the approval of State Level Technical Committee of Govt. of U.P., LMC has accepted the negotiated rate as above for the subject project work. LMC has awarded a “Concession” for said project in name of “M/s Bhumi Green Energy” to set up Legacy Waste Processing (Bio Mining) Plant at Shiveri dumpsite, On DBOO basis and Operation & Maintenance of the same plant as per RFP. The scope of work to be carried out by the selected contractor during the execution of the intended project as per RFP.

The tender document is preceded by the NGT court case regarding the environment friendly disposal of legacy waste. Thus the project will be closely monitored in terms of the timeline, quality standards of the project and the regular disposal of the by products. The contractor will liable to follow all the environmental rules and regulations prescribed in India as well as MSW rules 2016 and will be held responsible for any defaults in the process as is directed by the NGT.

As per the above, the competent authority has decided to issue Letter of Award to your firm, to carry out the above work as agreed on negotiated rates. You are requested to return the signed copy of this LOA within two (2) days in token of acceptance of LOA in terms of RFP. A agreement is to be executed within 07 working days from the Date of Letter of Award, between Lucknow Municipal Corporation and selected firm i.e; M/s **BHUMI GREEN ENERGY** on the format as provided in the RFP, as modified and agreed to by both the parties, on submission of "Performance Security" and "plan of action" in terms of RFP. The work is to be carried out at the negotiated rates which is inclusive of GST and all other levies, duties, royalties, octroi, cess (including labour cess) toll, taxes of Central and State Government, Local Bodies and Authorities as per RFP. In the continuation of the above you are required to submit detailed Operation Plan before Municipal Corporation in the given period as per RFP.

The agreement shall be executed on a Non-Judicial Stamp paper of the values as per U.P. stamp act 2008 as applicable. The cost of the stamp paper for agreement and stamp duty shall be borne by the bidder.

Please acknowledge this letter and ensure compliance.

Yours Sincerely,



(Dr. Arvind Kumar Rao)

Additional Municipal Commissioner
Municipal Corporation, Lucknow

Copy to the following for information please :

1. Honorable Mayor, Municipal Corporation, Lucknow.
2. Police Commissioner, Lucknow Commissionerate.
3. Principal Secretary, Urban Development Department, Govt. of U.P. Lucknow.
4. State Mission Director, Swachh Bharat Mission (Urban) Urban Development Department, Govt. of U.P. Lucknow.
5. District Magistrate, Lucknow.
6. Municipal Commissioner, Municipal Corporation, Lucknow for the further proceedings Sir.
7. Regional Officer, U.P. Pollution Control Board, Lucknow.

Additional Municipal Commissioner
Municipal Corporation, Lucknow

Project Area Detail & Timeline for Completion

Sr. No.	ULBs Name	Legacy Waste Quantity (Tonne)	Budget allocation (in Cr.)	Present Status	Estimated work Completion Timeline
1.	Lucknow	18,49,902	106.18 Cr.	LOI has Issued and Plant installation work started	30 December 2024



Milestone	2 Month	3.5 Month	3 Month	3 Month	3 Month
Plant installation					
25% Waste processing					
50% Waste processing					
75 % MT Waste processing					
100 % MT Waste processing					

Legacy Waste Plant Installation

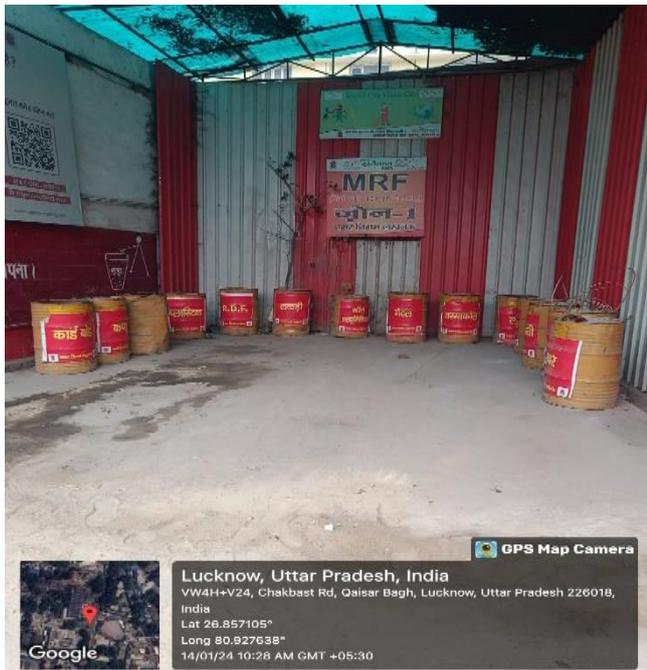


Annex IV- Material Recovery Facilities

At present, civil construction work for 9 Material Recovery Facilities (MRFs) has been successfully completed. Currently all 8 No. MRF manually operated and managed by LMC. Notably, 01 MRF include a large-scale facility measuring 15x50 meters, which is underway at the RR Office Composed Plant, highlighting our commitment to expanding waste recovery infrastructure. Additionally, each MRF centre is equipped with an incinerator plant. These initiatives underscore our comprehensive approach to waste management.

Pursuant to the agreement with Chenni MSW Pvt. Ltd. for Door-to-Door collection, MRFs will operate in a Public-Private Partnership (PPP) mode by the selected company. The MRF centers in the tendered awarded zones will be handed over to the company within one month, and the transition to mechanical operation is expected to be completed within the next three months.

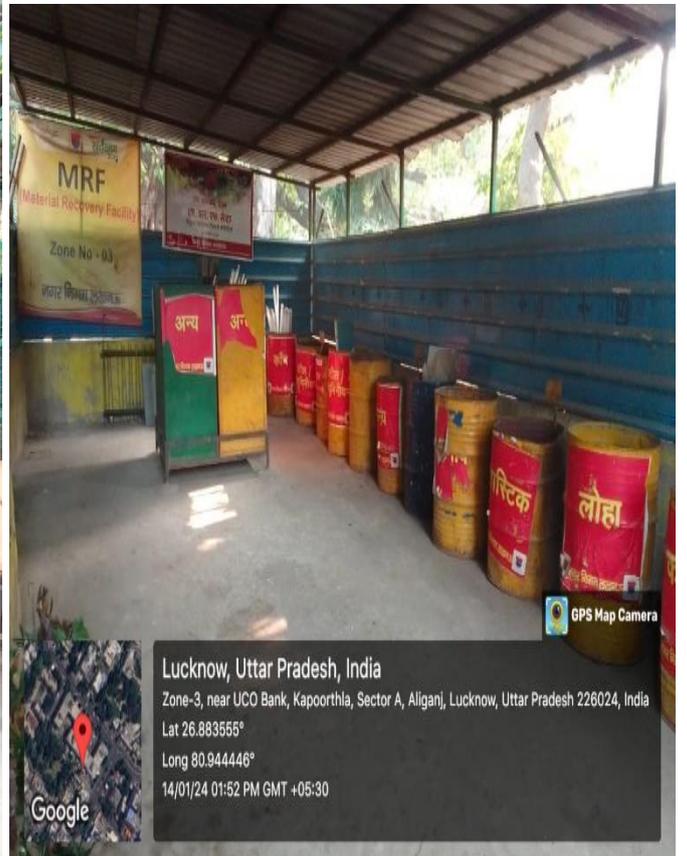
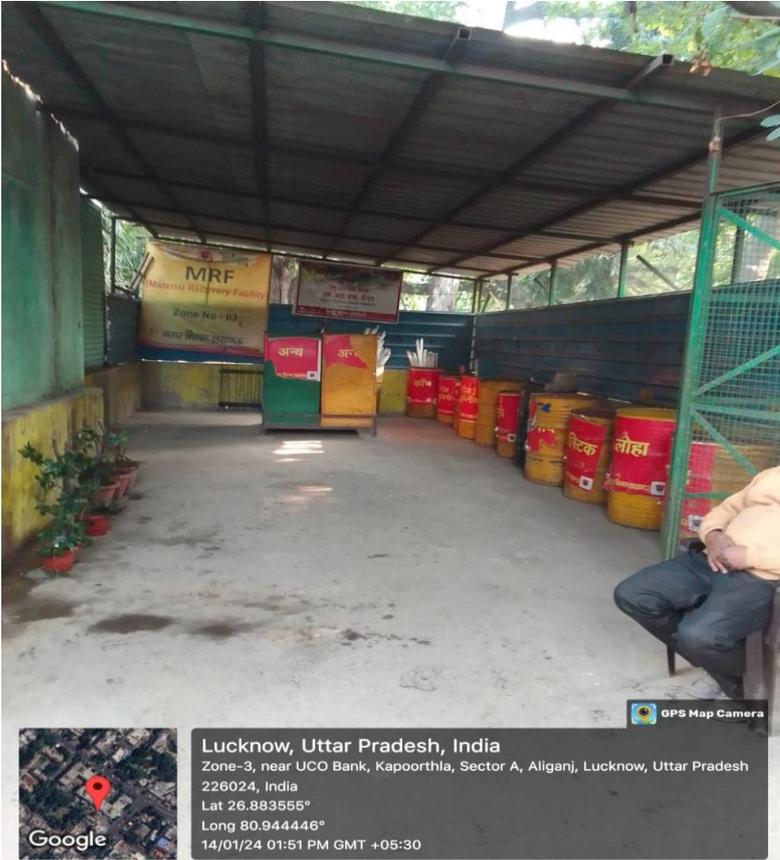
ZONE-1



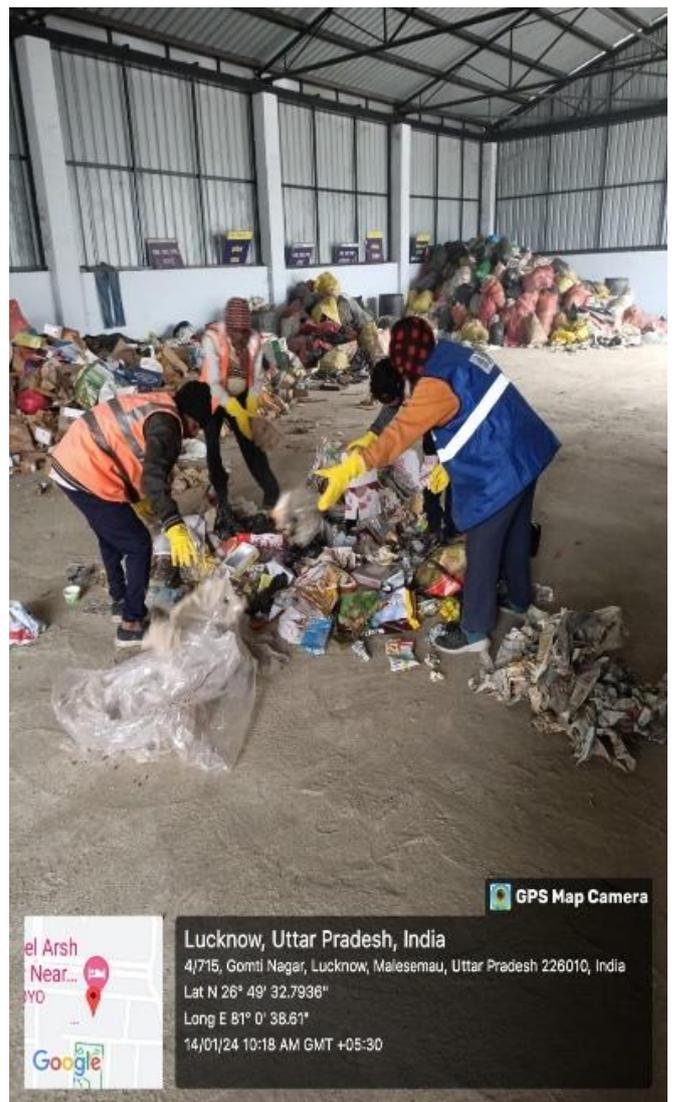
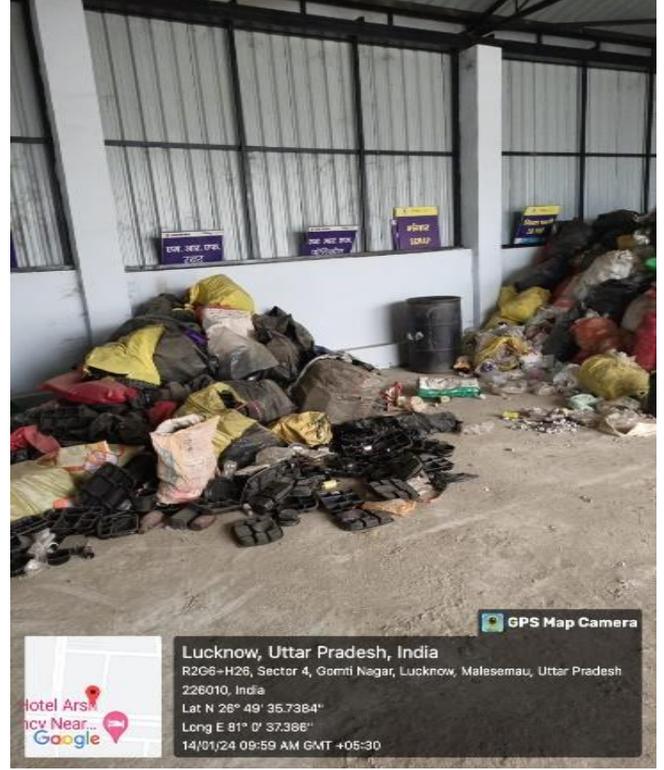
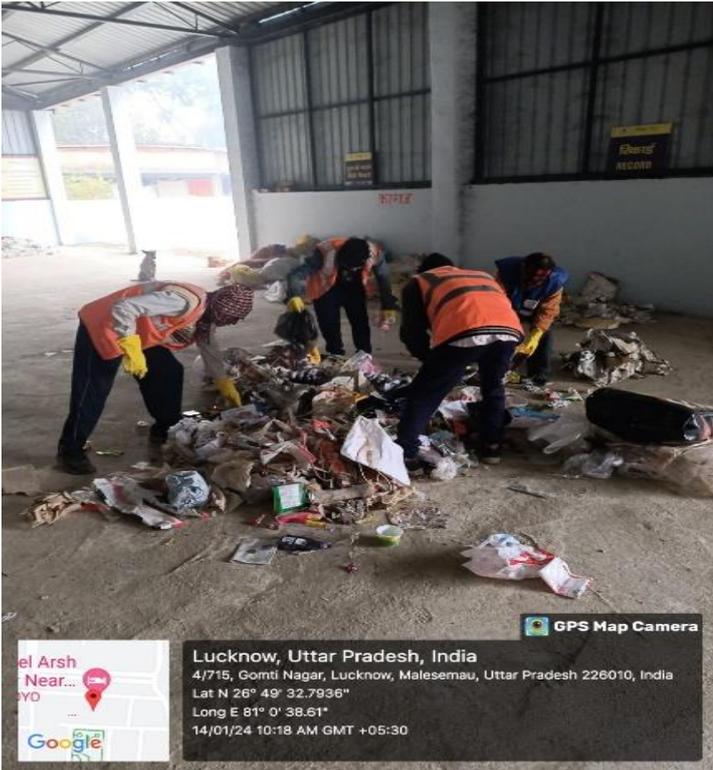
2767 ZONE-2



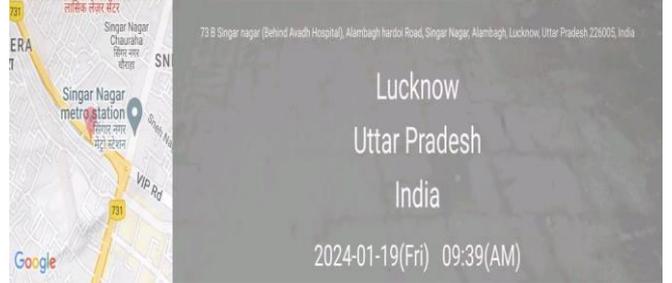
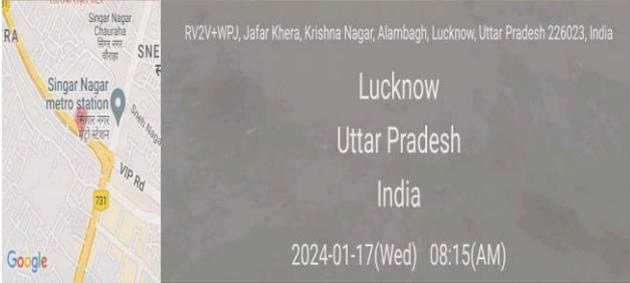
ZONE-3



2768 ZONE-4



2769 ZONE-5



ZONE-6



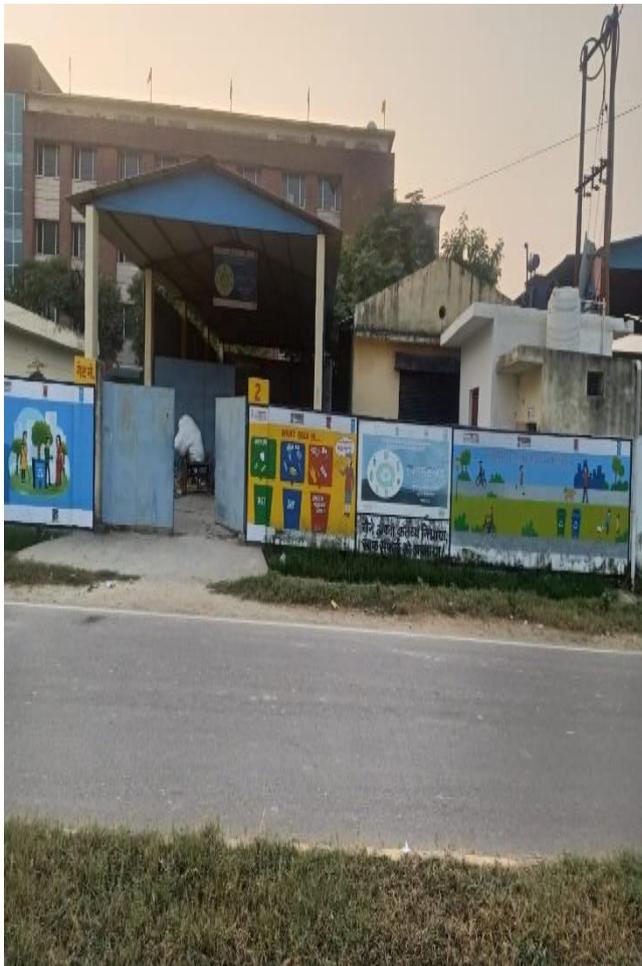
2770 ZONE-7



Sac. 25 Shop No. 03, Sector 25, Sector 27, Indira Nagar, Lucknow, Uttar Pradesh 226016, India

	Decimal	DMS	
Latitude	26.887228	26°53'14" N	24°C 75°F
Longitude	80.981291	80°58'52" E	
	2022-12-22(Thu)	16:00	

ZONE-8



Annex V- Construction Update - Transfer Station (TS)

The construction of Material Recovery Facilities (MRF) in conjunction with a Transfer Station (TS) is currently underway, aligning with our waste management initiatives. Specifically, the construction of 01 No. Transfer Station has commenced in Ganga Khera Krishna Nagar, Alambagh, under the jurisdiction of Ward-Keshri Khera, Zone-5. This crucial project is being executed by TPS Infrastructure Limited.

Progress Highlights:

Excavation and Boring Work: Completion of excavation and boring work at the designated Transfer Station point.

Boundary Wall Work: Successful completion of boundary wall construction.

Footing Work: Completion of the footing work, laying a solid foundation for the Transfer Station.

Column Casting Work: Ongoing progress in the column casting work, contributing to the structural development.

Guard Room Construction: Initiation and progress in the construction of the guard room, enhancing security measures at the Transfer Station.

The project is in compliance with the outlined plans and standards. Continuous monitoring ensures that each phase is executed in adherence to the established guidelines, ensuring the successful development of the Transfer Station.



Annex VI: Construction Update - Fixed Compactor Transfer Station (FCTS)

In Zone-3 of Faizulla Ganj-4, specifically in the Ghaila area, significant advancements have been achieved in waste management infrastructure. The Lucknow Municipal Corporation (LMC) has successfully reclaimed land formerly occupied by local bodies, paving the way for transformative developments. Construction activities are progressing well for the Transfer Station (TS) Cum Fixed Compactor Transfer Station (FCTS). The project has achieved key milestones, including the completion of the layout design and successful execution of excavation and boring tasks.

Progress Highlights:

Excavation and Boring Work: Completion of excavation and boring work at the designated Transfer Station point.

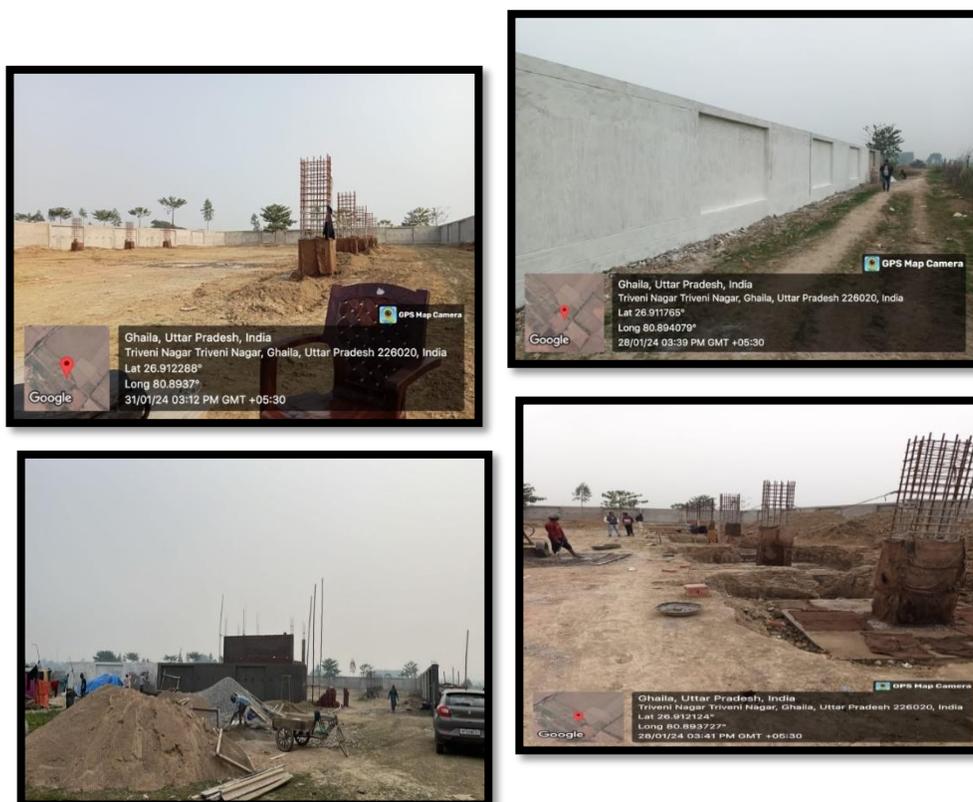
Boundary Wall Work: Successful completion of boundary wall construction.

Footing Work: Completion of the footing work, laying a solid foundation for the Transfer Station.

Column Casting Work: Ongoing progress in the column casting work, contributing to the structural development.

Guard Room Construction: Initiation and progress in the construction of the guard room, enhancing security measures at the Transfer Station.

The project is in compliance with the outlined plans and standards. Continuous monitoring ensures that each phase is executed in adherence to the established guidelines, ensuring the successful development of the Transfer Station.



AnnexVII - Setting up of Aerobic Composting pits in parks

In the last two months, over 100 compost pits have been successfully constructed to enhance waste management practices in parks. Additionally, the implementation of mulching techniques has been incorporated to further augment waste management within these park areas. Detailed information are given in table-

S.No.	Zone	Total No. ofParks	Total No. of New Compost Pits
1	Zone-1	62	12
2	Zone-2	311	9
3	Zone-3	1208	22
4	Zone-4	409	20
5	Zone-5	51	17
6	Zone-6	91	11
7	Zone-7	548	6
8	Zone-8	536	20
Total		3216	117

Annex VIII - Door-to-Door collection of segregated solid waste

The Lucknow Municipal Corporation (LMC) has undertaken a comprehensive initiative for door-to-door waste collection, focusing on the efficient management of segregated solid waste in various zones. The tender process for this project has successfully concluded for zones 1, 3, 4, 6, and 7. The letter of award has been formally issued to the selected company, M/s Chennai MSW Private Limited, tasked with implementing this crucial waste management program. The Contract agreement has been signed between Selected Concessionaire and Lucknow Municipal Corporation.

The responsibility for door-to-door waste collection in zones 2, 5, and 8 has been continue by the Lucknow Municipal Corporation (LMC). Presently, the LMC is overseeing both the planning and execution phases of the door-to-door waste collection initiative within these remaining zones. Retendering for these zones is underway, and it will be finalized shortly.

On a positive note, the awarded company has promptly initiated work in the assigned zones, namely 1, 3, 4, 6, and 7. This marks a significant step towards enhancing waste management collaboration between the selected company and the LMC underscores the commitment to achieving comprehensive and sustainable waste management throughout all designated zones.

Chennai MSW Private ltd will start the project within 3 months from the date of agreement and till that Lucknow Municipal Corporation will continue the execution of door to door collection and report of the following is in tabular form.

S.No	Zone	Total HH/Comm	Coverage Report till 01.09.2023	Coverage report till 30-11-2023	Current Coverage report till 31.01.2024	Coverage %	No. of HH/Comm Source Segregation
1	Zone-1	75913	34798	44880	50258	66.20	5389
2	Zone-2	54550	24650	28880	31900	58.47	2849
3	Zone-3	130902	56419	71765	76778	58.65	44675
4	Zone-4	80550	46719	54371	57634	71.55	28469
5	Zone-5	66907	33922	41735	43425	64.90	5607
6	Zone-6	154229	83546	100200	105476	68.38	31276
7	Zone-7	98000	49392	57019	61725	62.98	13185
8	Zone-8	101550	56600	64650	69175	68.11	26546
	Total	762601	386046	463500	496371	65.08	157996

Major scope of works to be executed by the Chennai MSW Pvt Ltd in the city are as listed below:

- a. Door to Door Collection of Segregated MSW from Household, commercial, institutional and other area and its transportation to the MRF/designated site on daily basis.
- b. Design, Develop, construct and Operate & Maintain MRF cum Transfer station/PCTS/FCTS and recovery of recyclables. LMC shall provide all machinery and equipments required for MRF cum PCTS, MRF cum FCTS, MRF cum Static Compactor Transfer Station including compactor bins & Compactor machines excluding Hook Loader.
- c. Secondary Transportation of wet and dry waste separately to designated processing site. Design and layout are finalised as per requirement and availability of land.
- d. Manual Road/Street /pavement / footpath / paved path /cycle track sweeping, and Removal of garbage, litter, silt and blockages from street sides and transportation of sweeping Waste to designated disposal site/collection centres.
- e. Cleaning of drain size upto 45cm shall be done on a weekly basis, and drains above 45 cm and up to 1.0 meter shall be cleaned once every 15 days and are required to transport the collected silt to designated disposal sites or collection centres. Drains covered with sone or slab shall also be cleaned periodically by manual/mechanical system.
- f. Collection & Transportation of Horticulture Waste to designated processing site.
- g. Collection & Storage of Domestic Hazardous Waste to designated collection center.
- h. User fee shall be decided by LMC and shall be provided to concessionaire after bidding process. Collection of user charges from households, commercial establishment, institutional establishment & BWG's on behalf of Lucknow Municipal Corporation and deposit it into Escrow account of Lucknow Municipal Corporation.
- i. Build, Operate & Maintain workshop for maintenance of vehicle/equipment.
- j. Setup a command-and-control centre cum control room for online monitoring and equipped with emergency response mechanism

The Project also entails the Concessionaire to obtain all necessary statutory consent and clearances required for implementation of the Project, carry out IEC Activities, and ensure Environmental Health and Safety (EHS) compliance and safe handing over of the DHW to the authorized agency.



MUNICIPAL CORPORATION, LUCKNOW
LETTER OF AWARD/INTENT

Date:- 6.01.2024

Letter No.:- D/898/MC/EE/23

To,
 Chennai MSW Pvt. Ltd.
 Level 11 B. Aurobindo Galaxy,
 Hyderabad Knowledge City,
 Hi tech City Road,
 Hyderabad-500081
 Email Id:- vivekkumar.gupta@resustainability.com

Sub: Intimation of Award of work.

Ref: Selection of Contractor for "Door-to-Door Collection, Transfer and Secondary Transportation of Municipal Solid Waste, Road/Street Sweeping and transportation of Sweeping Waste, Drain cleaning & transportation of silt, collection & transportation of Horticulture Waste and Collection & Storage of Domestic Hazardous Waste, in Zone 1,4,7 (Package-1) (Second Call) to designated processing facility/disposal site/collection centres of Lucknow Municipal Corporation(LMC)." vide NIT No.:-D/782/EE/23 dated 11/12/2023.

Dear Sir,

With reference to your bid submitted in response to RFP invited on 11/12/2023 for the work of Door-to-Door Collection, Transfer and Secondary Transportation of Municipal Solid Waste, Road/Street Sweeping and transportation of Sweeping Waste, Drain cleaning & transportation of silt, collection & transportation of Horticulture Waste and Collection & Storage of Domestic Hazardous Waste, in Package-1 (Zone 1, 4, 7) by Municipal Corporation, Lucknow.

As per the decision taken by the Executive Committee of the department financial bid of the tender is opened on 31/12/2023, in which your bid has been selected on basis of lowest quoted price (L1).

In the continuance to the above, Departmental Committee in its meeting held on 01/01/2024 has recommended in its decision that a meeting should be held on 02/01/2024 which was concluded on 06/01/2024 between LMC Officials and the authorized representatives of your firm in order to justify the rate quoted by you in the tender.

In the above meeting the Departmental Committee headed by Honourable Mayor came to the conclusion that the prices quoted by your firm are higher than the price estimated by the LMC. In further negotiation, your firm has agreed to reduce the quoted price through letter dated on 06/01/2024, which is illustrated in the following table:-

Sl.No.	Description of Work / Item(s)	No. of Qty	Units	Chennai MSW Pvt Ltd.(GSTN-33AAECC7064P1ZA) (Tender Rate) (in Rupees)		Chennai MSW Pvt Ltd.(GSTN-33AAECC7064P1ZA) (Negotiated rate) (in Rupees)	
				Rate	Amount	Rate	Amount
1.01	Fee near O&M Fee Required for Door-to-Door Collection, Transfer and Secondary Transportation of Municipal Solid Waste, Collection & Transportation of Horticulture Waste and Collection & Storage of Domestic Hazardous Waste, in Zone 1, 4, 7 (Package 1) to designated processing facility/ disposal site/ collection centres.	940.00	Per MT	3051.00	19,52,640.00	3031.00	19,32,840.00
1.02	Unit charge for Roads Sweeping by Motorized means, cleaning of footpath and removal of Litter, Sweeping Passes in each Km of Road Length.	1821.00	Per KM passes/day	792.00	14,42,232.00	787.00	14,32,127.00
1.03	Unit charge for Cleaning of drain size upto 15cm including transportation of collected silt to designated disposal sites or collection centres.	184.00	Per KM/day	720.00	1,33,080.00	715.00	1,31,260.00
1.04	Unit charge for Cleaning of drain size above 45cm and up to 1.0 meter including transportation of collected silt to designated disposal sites or collection centres.	10.00	Per KM/day	720.00	7,200.00	712.00	7,120.00
1.05	Unit Charge of lifting and Transportation of collected Street Sweeping and Drain Silt Waste to designated disposal Site or Collection Centres.	85.00	Per MT	504.00	32,760.00	501.00	32,565.00
Total					35,52,912.00		35,29,912.00

As per the above, the competent authority has decided to issue letter of award/intent to your firm, to carry out the above work as agreed on negotiated rates. An agreement is to be executed within 15 days from the letter of award/intent between Municipal corporation Lucknow and selected firm i.e. CHENNAI MSW PVT. LTD on the format as provided in the RFP. Format of the agreement is also enclosed with this letter for your kind reference.

The work is to be carried out at the negotiated rates (GST applicable as per RFP). In the continuation of the above you are required to submit detailed MIOP (Micro Implementation and Operation Plan) before Municipal Corporation in the given period as per RFP.

This agreement shall be executed on a Non-Judicial Stamp paper of Rs.100/-affixing revenue stamp of Rs 02/- . Cost of the stamp paper for agreement and stamp duty shall be borne by the bidder.

Concession agreement shall be executed within prescribed timeline as per Schedule 4 of the tender document. In the meanwhile, you are required to deposit performance security as per the cost of the project as prescribed in the RFP.

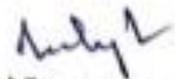
Please acknowledge this letter and ensure compliance.

Yours Sincerely


Inderjit Singh
(Municipal Commissioner)
Municipal Corporation, Lucknow.

Copy to the following for information please:

1. Honourable Mayor, Municipal Corporation, Lucknow.
2. Principal Secretary, Urban Development Department, GoUP, Lucknow.
3. AMC(PS),Municipal Corporation, Lucknow for the further proceedings.


(Municipal Commissioner)


6/1/20



MUNICIPAL CORPORATION, LUCKNOW
LETTER OF AWARD/INTENT

Date:- 06/01/2024

Letter No.:- D-899/MC/ER/23

To,
 Chennai MSW Pvt. Ltd.
 Level 11 B, Aurobindo Galaxy,
 Hyderabad Knowledge City,
 Hi tech City Road,
 Hyderabad-500081
 Email Id:- vivekkumar.gupta@resustainability.com

Sub: Information of Award of work.

Ref: Selection of Contractor for "Door-to-Door Collection, Transfer and Secondary Transportation of Municipal Solid Waste, Road/Street Sweeping and transportation of Sweeping Waste, Drain cleaning & transportation of silt, collection & transportation of Horticulture Waste and Collection & Storage of Domestic Hazardous Waste, in Zone 3,6 (Package-3) (Second Call) to designated processing facility/disposal site/collection centres of Lucknow Municipal Corporation(LMC)." vide NIT No.:-D/782/EE/23 dated 11/12/2023.

Dear Sir,

With reference to your bid submitted in response to RFP invited on 11/12/2023 for the work of Door-to-Door Collection, Transfer and Secondary Transportation of Municipal Solid Waste, Road/Street Sweeping and transportation of Sweeping Waste, Drain cleaning & transportation of silt, collection & transportation of Horticulture Waste and Collection & Storage of Domestic Hazardous Waste, in Package-3 (Zone 3,6) by Municipal Corporation, Lucknow.

As per the decision taken by the Executive Committee of the department financial bid of the tender is opened on 31/12/2023, in which your bid has been selected on basis of lowest quoted price (L1).

In the continuance to the above, Departmental Committee in its meeting held on 01/01/2024 has recommended in its decision that a meeting should be held on 02/01/2024 which was concluded on 05/01/2024 between LMC Officials and the authorized representatives of your firm in order to justify the rate quoted by you in the tender.

In the above meeting the Departmental Committee headed by Honourable Mayor came to the conclusion that the prices quoted by your firm are higher than the price estimated by the LMC. In further negotiation, your firm has agreed to reduce the quoted price through letter dated on 06/01/2024, which is illustrated in the following table:-

Sl.No	Description of Work / Item(s)	No. of Qty	Units	Chennai MSW Pvt Ltd.(GSTN-33AAECC7064P1ZA) (Tender Rate) (in Rupees)		Chennai MSW Pvt Ltd.(GSTN-33AAECC7064P1ZA) (Negotiated Rate) (in Rupees)	
				Rate	Amount	Rate	Amount
1.31	First Year O&M Fee Requested for Door-to-Door Collection, Transfer and Secondary Transportation of Municipal Solid Waste, Collection & Transportation of Horticulture Waste and Collection & Storage of Domestic Hazardous Waste, in Zone 3, 4. Package 3) to designated processing facility/ disposal site/ collection centres.	636.00	Per MT	3051.00	19,49,589.00	3031.00	19,36,809.00
1.32	Unit charge for Roads Sweeping by Manual means, cleaning of footpath and removal of Litter. Sweeping Passes in each Km of Road Length.	1761.50	Per KM passes /day	792.00	13,95,108.00	787.00	13,86,300.50
1.33	Unit charge for Cleaning of drain size upto 40cm including transportation of collected silt to designated disposal sites or collection centres.	174.00	Per KM/day	720.00	1,25,280.00	714.00	1,24,236.00
1.34	Unit charge for Cleaning of drain size above 40cm and up to 1.0 meter including transportation of collected silt to designated disposal sites or collection centres.	8.50	Per KM/day	720.00	6,120.00	708.00	6,001.00
1.35	Unit charge of lifting and Transportation of collected Street Sweeping and Drain Silt Waste to designated disposal Site or Collection Centres.	60.00	Per MT	504.00	31,752.00	500.00	31,500.00
Total					35,07,849.00		34,84,846.5

As per the above, the competent authority has decided to issue letter of award/intent to your firm, to carry out the above work as agreed on negotiated rates. An agreement is to be executed within 15 days from the letter of award/intent between Municipal corporation Lucknow and selected firm i.e. CHENNAI MSW PVT. LTD on the format as provided in the RFP. Format of the agreement is also enclosed with this letter for your kind reference.

The work is to be carried out at the negotiated rates (GST applicable as per RFP). In the continuation of the above you are required to submit detailed MIOP (Micro Implementation and Operation Plan) before Municipal Corporation in the given period as per RFP.

This agreement shall be executed on a Non-Judicial Stamp paper of Rs.100/-affixing revenue stamp of Rs 02/- . Cost of the stamp paper for agreement and stamp duty shall be borne by the bidder.

Concession agreement shall be executed within prescribed timeline as per Schedule 4 of the tender document. In the meanwhile, you are required to deposit performance security as per the cost of the project as prescribed in the RFP.

Please acknowledge this letter and ensure compliance.

Yours Sincerely

Inderjit Singh
Inderjit Singh

(Municipal Commissioner)
Municipal Corporation, Lucknow.

Copy to the following for information please:

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(Municipal Commission



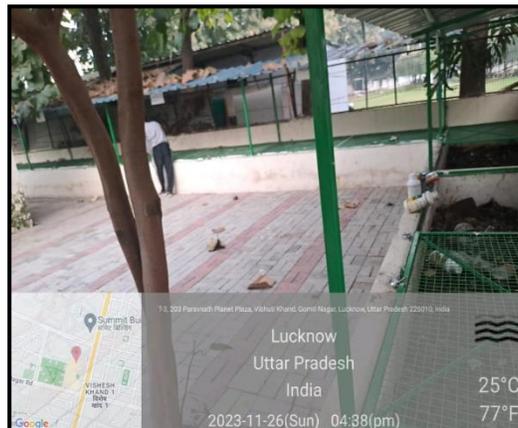
Annex IX- Collect waste from vegetable, fruit, flower, meat, poultry, and fish markets on a daily basis to promote the establishment of decentralized compost plants

To promote the establishment of decentralized compost plants, waste collection efforts have been focused on various markets including vegetable, fruit, flower, meat, poultry, and fish markets. Daily collections aim to facilitate sustainable waste management practices.

Virat Khand, Lucknow: A Model Zero Waste Colony Virat Khand, recognized as a Zero Waste colony in Lucknow, encompasses approximately 1600 households and 2 parks. The solid waste generated undergoes source segregation, with organic waste processed into compost within designated pits located in these parks. The resulting compost is then utilized for park maintenance, horticulture, gardening, and other eco-friendly initiatives. This decentralized composting approach contributes to a greener and more sustainable environment within the colony.

Parshu Nath Planet, Vibhuti Khand Located within the jurisdiction of Lucknow Municipal Corporation, Parshu Nath Planet involves 542 households actively managing their organic waste through composting. Lucknow Municipal Corporation has established 7 composting pits, utilized on a rotational basis by residents. The compost produced is effectively utilized by the Resident Welfare Association (RWA) for various purposes, including gardening and maintaining parks. This decentralized waste management strategy serves as an effective method for Municipal Solid Waste management, promoting sustainability at the local level.

Zero Waste Resident Welfare Association Virat Khand



Parshu Nath Planet



Composting Layers



Daily Operation

Annex X- User Charge collection

The user charge collection is conducted jointly by the Lucknow Municipal Corporation (LMC) and the EIRMEN agency. The agency provides the provision, operation, and maintenance of hardware and software required for user charge collection in both residential and commercial properties. Currently, the collection is managed by LMC employees, and after the commencement of work by M/s Chennai MSW Pvt. Ltd., the user charge collection will be handled by the selected agency. The user charge collection in December 2023, and January 2024 is presented in the table-

Sr.No	Zone	Total Amount (in Rs) Received in December 2023 & January 2024
1	Zone-1	4415768.00
2	Zone-2	2254584.00
3	Zone-3	6452031.00
4	Zone-4	7224537.00
5	Zone-5	4394960.00
6	Zone-6	3684439.00
7	Zone-7	2483209.00
8	Zone-8	7013692.00
Total		37923220.00

Annex XI- Integration of Rag Pickers/Waste collectors/ Kabadis/ Volunteers/ CBOs/ NGOs

Recently, 50 rag pickers, waste collectors, and kabadiwalas have been successfully integrated into the Material Recovery Facility (MRF) and Resource Recovery and Recycling (RRR) centre in Lucknow Municipal Corporation . Currently, they are undergoing comprehensive training programs aimed at enhancing their skills in waste segregation, recycling techniques, and ensuring occupational safety.

To support this integration, a series of Information, Education, and Communication (IEC) activities have been conducted. These initiatives include awareness campaigns within the local community, educating these individuals about the advantages of their involvement in the MRF and RRR centers. The IEC activities emphasize the benefits of steady income, improved working conditions, and enhanced access to resources.

The training programs are not only designed to boost the capabilities of the waste workers but also to align them with legal standards and regulations, ensuring a compliant and fair working environment. Additionally, efforts have been made to provide proper infrastructure, including modern waste sorting and recycling facilities, as well as safety gear to promote secure working conditions.

As part of the integration process, incentive systems will be established, acknowledging the contribution of these individuals based on the quantity and quality of materials they handle. Financial incentives, health benefits, and other perks have been incorporated to motivate their active participation in the recycling process.

Rag Pickers/Waste Collectors/Kabadis List				
S.No.	Zone	Name	Contact No.	Address
1	1	Mohammad Nushad	8574909928	115/11 bagh monu girish chandra road ghasiyaarimandi Lucknow
2		Sunil Kumar	9839320895	115/11 bagh monu girish chandra road ghasiyari mandi lucknow
3		Asif Nashim shah	9919399658	106/108 bagh monu girish chandra road ghodiyaana lucknow
4		Bablu	9415998974	115/1112 bagh monu girish chandra road ghodiyaana lucknow
5		Bajrangi	7784876468	Nahar kinare
6	2	Ram Achal Yadav	9792315791	Ram leela road aishbagh
7		Manoj Gupta	6394147722	bakal mill hata tilak nagar
8		Ramesh Kumar	9936508572	Rajender Nagar

9		Mahesh kumar	8853670970	Rajender Nagar
10		Mohd Raja	7860750015	Rajender Nagar
11		Subrati	9305303660	Rajender Nagar
12		Ramjeevan	8127790278	Ramnagar dhobhi ghat
13	3	Sagar	9198472054	Sitapur branch road
14		Kalu	8382872050	Sitapur branch road
15		Sanaullah	9792361848	Sitapur branch road
16		Mohd. Umar	7307565002	Sitapur branch road
17		Mansor Alam	8542022114	Sitapur branch road
18		Faudjaar shukla	9918611702	Sitapur branch road
19		Mohd. Zaheer	9838683152	Sitapur branch road
20		Jamaludin		CC-001-CC
21		Sajid hussain	9935786402	CC-081
22	4	Shadat Ali		Staff Quarter pursa baba ka pushta papermill
23		Kadir		Viraj Khand
24		Wasim		Naya baba ka purwa paper mill colony
25		Zibral		Naya baba ka purwa paper mill colony
26		Sonu		Vibhuti Khand
27		Jiya Hussain		naya baba ka purwa paper mill colony
28		Imran		paper mill Colony
29		Jubair		Vijyant khand1
30	5	Abrar ahmed	78008885893	Gopal Puri
31		Nor Mohammed	8467909182	Geeta Pali
32		D k Mishra	9935847732	Rajput Hospital
33		Bablu	9511137953	Lal durga Mandir
34		Shaqil Ahmed	7398312368	Pakri
35		Ramu	9793505556	Hasnapur
36	6	Sunil		Narpat Kheda
37		Guru Prasad		Narpat Kheda
38		Ajay		Budeshwar Mohan Road
39		Siddiqui		Tikonia Chauraha
40		Sahaubbdin		Monaki City
41	7	Shadat	8423134701	In front of Basic School Block C
42		Afzal	7510098595	Hardasi kheda deva road
43		Susheel Aggarwal	9839057835	Takrohi bazaar indian bank
44		Ram Kishor	9451463357	Budh Vihar Road
45		Sarwan	9807722971	Aamrai road
46	8	Daanish	6387996952	Transport nagar

2786

47		Manoj	6387996952	Transport nagar parking 10
48		Ramu	8756093716	Transport nagar parking 9
49		Babu raja	983947782	Transport nagar parking 8
50		Shahjad	9452504718	Transport nagar parking 15

Annex XII: Enforcing street vendor to keep suitable containers

Over the past two months, the Lucknow Municipal Corporation has implemented proactive measures to promote compliance with regulations by installing dual dustbins for the segregated collection of dry and wet waste. More than 500 dustbins have been strategically placed across various areas within the Corporation's jurisdiction. This initiative is designed to encourage street vendors to actively participate in the proper disposal of waste, aligning with the rules and fostering a cleaner, more organized environment within the Corporation's areas. These concerted efforts contribute significantly to the overall enhancement of waste management practices.

For a detailed list of the number of street vendors and the corresponding count of installed dustbins in the last two months (December 2023 and January 2024), please refer to the provided details below-

S.No.	Zone	No. of Street Vendor	No. of Dustbins distributed
1	Zone-1	1567	57
2	Zone-2	453	64
3	Zone-3	1874	92
4	Zone-4	1427	86
5	Zone-5	864	59
6	Zone-6	983	63
7	Zone-7	1342	48
8	Zone-8	598	46
Total		9108	515

Annex XIII – Capacity Building and Public awareness through IEC Campaign

This annexure report provides an overview and assessment of the waste management practices implemented by Lucknow Municipal Corporation (LMC), specifically in accordance with Rule 15 (zc) and Rule 15 (zg(v)) of the Solid Waste Management (SWM) Rule 2016. As per the agreement between LMC and Chennai MSW Pvt. Ltd., the company has been actively conducting Information, Education, and Communication (IEC) activities ward-wise on a regular basis.

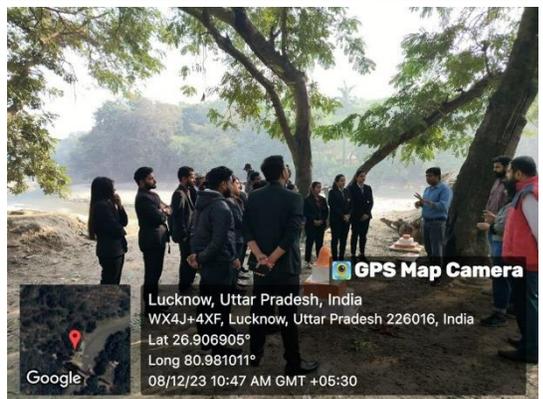
Overview of LMC Initiatives in the Last Two Months:

Training and Education: LMC has been actively involved in educating workers, including contract workers and supervisors, with a focus on ensuring effective door-to-door collection of segregated waste and proper transportation of unmixed waste.

Information, Education, and Communication (IEC) Campaign: A robust IEC campaign has been implemented to educate waste generators on sustainable practices such as home composting, vermi-composting, bio-gas generation, and community-level composting, aligning with Rule 15 (zg(v)).

Key Initiatives: LMC has undertaken various initiatives in the last two months, including Door-to-Door waste segregation awareness, Soil Day public awareness, cleanliness champion and cleanup drive.

Community Engagement Events: Events organized by LMC, such as swachhh tirath mahotsav and swachhh Kite events, have successfully reached over 10,000 people, contributing to heightened awareness and community engagement in sustainable waste management practices.



ULB Name	Category	Sub Category	Title	Location	No. of Person Participated	Date of activity	Photographs of Event
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	soil day public awareness	Park	1100	Dec 05,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	soil day public awareness	Park	1000	Dec 05,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Regular cleaning of toilets	Hind Nagar Pink Toilet	50	Dec 06,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Clean Toilet Campaign	Nagar Nigam Lucknow Office	1000	Dec 07,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Cleanliness Campaign	picnic spot	50	Dec 08,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Toilet cleaning Drive	Near Janpath Market	1000	Dec 08,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Safai Cleanliness Campaign	Vibhuti Khand Gomti Nagar	200	Dec 12,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Cleanup Drive	Kukrail forest	200	Jan 01,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Cleaning Drive	kukrail picnic spot	30	Dec 31,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Clean Toilet Campaign	Chowk	10	Dec 28,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	City Cleanliness Campaign	Kukrail picnic Spot Road	50	Dec 24,2023	
LUCKNOW (M. Corp)	Single Use Plastic (SUP) Ban – Awareness Drive	Awareness meeting with Market Association	Single Use Plastic	Zone 8 Sardar Nagar	100	Dec 21,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Safai Mitras Samman	Nagar Nigam Lucknow	10	Dec 14,2023	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Kite Mahotsav Event	Ghanta Ghar	1600	Jan 14,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Tirath Mahotsav	Baleshwar Mandir Nirala Nagar	1500	Jan 14,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Tirath Mahotsav	Hazratganj Hanuman Temple Nirala Nagar	1100	Jan 14,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Tirath Mahotsav	Buddheshwer Maha Dev Mandir	100	Jan 15,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Tirath Mahotsav	Hanuman Dham	100	Jan 16,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Tirath Mahotsav	Hanuman Dham Mandir	40	Jan 16,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Teerth Campaign	Near Sahara Hospital	100	Jan 16,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Teerth Clean Campaign	Hanuman Mandir Sec 18 Indra Nagar	200	Jan 18,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Teerth Clean Campaign	Radha krishna mandir ward - Malviya nagar	20	Jan 18,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Teerth Clean Campaign	Shiv Mandir, Vinay Khand 4, Rajiv Gandhi 2	20	Jan 18,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Teerth Clean Campaign	Maha Dev Mandir Park Vinay Khand 4 Gomti Nagar	20	Jan 18,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Teerth Clean Campaign	Shitla Mata Mandir	200	Jan 18,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Teerth Clean Campaign	Sector 17 Babu Jagjivan Ram Ward Zone 7	500	Jan 18,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	Swachh Tirath Mahotsav	zone 1 ward hazratganj location sunny dev mandir	20	Jan 17,2024	
LUCKNOW (M. Corp)	Other IEC activities	Other IEC activities	26 January	Nagar Nigam Lalgaibh	50	Jan 26,2024	

Annex XIV- Collaborative Initiatives with Resident Welfare Associations and Bulk Waste Generator Groups

This annexure outlines the cooperative endeavours between waste generators and collectors to ensure compliance with the Solid Waste Management Rule of 2016. Everenviro Resources Management Pvt. Ltd. is currently in the process of installing a 300TPD bio CNG plant, a key component of ongoing sustainable initiatives.

Everenviro Resources Management Pvt. Ltd. has actively collaborated with Resident Welfare Associations (RWA) and Bulk Waste Generator (BWG) groups, in conjunction with Lucknow Municipal Corporation (LMC), to facilitate the segregated collection of high-quality organic waste. LMC has played a significant role in the collection and transportation of waste, contributing to the success of these initiatives.

Additionally, both LMC and Everenviro Resources Management Pvt. Ltd. have undertaken educational outreach programs aimed at enlightening the community on effective waste segregation and management practices. This educational effort, conducted through a partnership between LMC and Everenviro Resources Management Pvt. Ltd., aims to instill a sense of responsibility and awareness among residents.

The following list outlines the Resident Welfare Associations and Bulk Waste Generator groups that are involved in this collaborative initiative:

RWA List				
S.No.	Zone	RWA Name	Ward Name	Contact No.
1	Zone 1	Adhikshika Avnti Bai Mahila Chikitsha	HazratGanj	9415625945
2	Zone 1	N.B.R.I.	HazratGanj	5222297902
3	Zone 1	Garden View Appartment	HazratGanj	9415648603
4	Zone 1	Suryaday colony	HazratGanj	9369998448
5	Zone 1	The carlton Hotel	HazratGanj	7307119890
6	Zone 1	Hotel Royal	HazratGanj	9369351941
7	Zone 1	National P.G. College	HazratGanj	8005496969
8	Zone 1	Hotel Silvet	HazratGanj	8177003605
9	Zone 1	Krishna Medical Centre	HazratGanj	9628000815
10	Zone 1	Hotel Avadh Clark	HazratGanj	7054207089
11	Zone 1	Hotel Gemini	HazratGanj	8303714619
12	Zone 1	Vati Chokha Restrorant	HazratGanj	8737943679
13	Zone 1	Green Restrorant	HazratGanj	9695555551
14	Zone 1	Civil Hospital	HazratGanj	6307151911
15	Zone 2	Bell Flower Appartment	Rajendranagar	9839022420
16	Zone 2	Neel ratan Appartment	Rajendranagar	8299019634
17	Zone 2	Acme Pearl Appartment	Rajendranagar	9450000150
18	Zone 2	BCC Vision Appartment	Rajendranagar	9696725589
19	Zone 2	Chandra Nagri Appartment	Rajendranagar	9415006548
20	Zone 2	The Woods Appartment	Rajendranagar	9839078572
21	Zone 2	Ram Leela Bhawan	Rajendranagar	9935498255
22	Zone 3	Dhruv apartment	Aliganj	9453822381
23	Zone 3	Chandralok colony	Aliganj	9696693641
24	Zone 3	Eldeco regaliya	Fajullaganj 1St	8858270612

2791

25	Zone 3	Eldeco city	Fajullaganj 1St	9792103305
26	Zone 3	Priyadarshani colony	Fajullaganj 2nd	8960787576
27	Zone 4	Himalayan Apartment	Gomati Nagar	8299719405
28	Zone 4	Saryu Apartment	Gomati Nagar	8887811807
29	Zone 4	Saraswati Apartment	Gomati Nagar	8953424347
30	Zone 4	Rapti Apartment	Gomati Nagar	8737892989
31	Zone 4	Betwa Apartment	Gomati Nagar	7080102301
32	Zone 4	Greenwood Apartment 2nd	Gomati Nagar	7355392961
33	Zone 4	Greenwood Apartment 3rd	Gomati Nagar	9034286820

34	Zone 4	Greenwood Apartment 4th	Gomati Nagar	9793666661
35	Zone 4	Kaveri Apartment	Gomati Nagar	9415746979
36	Zone 4	Parkview Apartment	Gomati Nagar	6392731241
37	Zone 4	Shipra Apartment	Gomati Nagar	9889986236
38	Zone 4	Sutlej Apartment	Gomati Nagar	8795615651
39	Zone 4	Vansthali Apartment	Gomati Nagar	6306078466
40	Zone 4	Yamuna Apartment	Gomati Nagar	6306078466
41	Zone 4	Ganga Apartment	Gomati Nagar	8707772317
42	Zone 4	Riverview Apartment	Gomati Nagar	6391311733
43	Zone 4	Rohini Apartment	Gomati Nagar	9415196958
44	Zone 4	Alaknanda Apartment	Gomati Nagar	8423713135
45	Zone 4	S.S.B Apartment	Gomati Nagar	6361717667
46	Zone 4	Shalimar vista Apartment	Gomati Nagar	9451447786
47	Zone 4	Sulabh Awas Apartment	Gomati Nagar	9451447786
48	Zone 5	Krashana Nagar society Bina Khurana	Chitragupt Nagar	8604610538
49	Zone 5	Bhola Khera Residance Welfare Associance, Krashna Nagar	Chitragupt Naga	6393836988
50	Zone 5	Pawanpuri vikas samati	Babu Kunj vihari	9415330237
51	Zone 5	Samar vihar WelfareAssociatation	Ramji Lal SardarPatel Nagar	9415575730
52	Zone 5	singer Nagar CoperativeHousesingh Society	Ramji Lal SardarPatel Nagar	9935118196
53	Zone 5	Samagra vikas Samati	Guru Nanak Nagar	9161999960
54	Zone 5	Akhil bhartiya Braham Samaz	Geeta Palli	9026303117
55	Zone 5	Pawanpuri vikas samati	Babu Kunj vihari	8563054927
56	Zone 5	Ram Bhakt Gurgan Samati	Geeta Palli	9450092798
57	Zone 5	Kamdhenу Gaushala Samat	Geeta Palli	9793913954
58	Zone 5	Adarsh Nagar vikash DalyanSamati	Guru Govind Singh	9335960638
59	Zone 5	Adarsh Welfare society	Guru Govind Singh	9454278910
60	Zone 5	Om samati patel Nagar	Guru Govind Singh	9415419453
61	Zone 5	Arjun Nagar WelfareAssociatation	Babu Kunj vihari	8858816503
62	Zone 6	Basera Apartment	Haderganj 2nd	9415023909
63	Zone 6	Tuba Apartment	Husainabad	9954111337
64	Zone 6	Goodluck Apartment	Hussainabad	9455130915
65	Zone 6	Zainab plaza	Hussainabad	9415015817
66	Zone 6	Paradise Apartment	Hussainabad	9794055386
67	Zone 6	Vatool plaza	Daulat ganj	9935604652
68	Zone 6	Mumtaz court apartments	Hussainabad	8090807080
69	Zone 7	Vikasnagar Jankalyan Samiti	Shankarpurwa 3rd	9415746705
70	Zone 7	Paryavaran evam Sanskriti utthan Samiti	Shankarpurwa 3rd	9450459379

71	Zone 7	Vikasnagar Senior Citizen Kalyan Samiti	Shankarpurwa 3rd	9450930931
72	Zone 7	Shri Chitragupta Kalyan Samiti Vikasnagar	Shankarpurwa 3rd	9415196964
73	Zone 7	Sadbhavna awasiya JankalyanSamiti	Shankarpurwa 3rd	9839022973
74	Zone 7	Resident Welfare Society Vikasnagar	Shankarpurwa third	9839074034
75	Zone 8	Sector I	Vidyavati 3rd	8188808811
76	Zone 8	Sector H	Vidyavati 3rd	9795367055
77	Zone 8	Nagar Nigam Zone 8	Vidyavati 3rd	9455662093
78	Zone 8	Ashiyana	Vidyavati 3rd	8953886666

BWG List				
S.No.	Zone	BWG Name	Ward Name	Contact No.
1	1	Royal Café	HazratGanj	9838085279
2	1	Sahara Ganj Mall	HazratGanj	9935265282
3	2	Eveready Industries LTD	Ambedkar Nagar	8887861948
4	2	Milkmaid Factory	Malviyanagar	7379848555
5	2	Swaroop Cold Storage	TilakNagar	9839043228
6	2	King George Medical College	Razabazar	9450095811
7	3	Intergal University	Jankipuram 2	9335177775
8	3	Eldeco city	Fajullaganj 1 st	9792102305
9	3	Eldeco eitermia	Fajullaganj 1 st	9792102349
10	3	Mohan bhog	Fajullaganj 3 rd	7525015226
11	3	Motilal sweet	Fajullaganj 3 rd	8765115402
12	3	Urmila hospital	Fajullaganj 3 rd	7007573649
13	3	Fatima hospital	Vivekanand Puri	9454041337
14	3	Richi rich restaurant	Mahakavi jaisankar Prasad	8090012545
15	3	Vivekananda polyclinic	Daliganj niral nagar	9889336015
16	3	Kendranchal	Mahakavi Jai Shankarprasad	9359788650
17	4	Manish Eating point	Rajeev Gandhi 1st	8400730008
18	4	Royal Café	Rajeev Gandhi 2nd	9369351912
19	4	Novotel	Chinhat 2nd	7800004056
20	4	Baati Chokha	Rajeev Gandhi 1st	8737943679
21	4	Hotel Lineage	Chinhat 2nd	7379222261
22	4	Nakshatra Hotel	Chinhat 2nd	9839670931
23	4	Taj hotel	Rafi Ahmed Kidwai	7275077716
24	4	Dayal Gateway	Chinhat 2nd	7705822222
25	4	Savvy Grand	Gomati Nagar	8874188142
26	4	Madhurima Hotel	Gomati Nagar	8960706111

27	4	Grand J.B.R Hotel	Chinhat 2nd	7897557771
28	4	Wave Mall	Gomati Nagar	9918302899
29	4	Hotel Comfort	Gomati Nagar	9935033524
30	4	Grand Hotel	Chinhat 2nd	7317831078
31	4	Ramkrishna Inn Hotel	Chinhat 2nd	9451532625
32	4	Vaibhav Inn	Rajeev Gandhi 1st	8737086062
33	4	Hotel Legend	Chinhat 2nd	99511117905
34	5	Akshay Patra Foundation	Sarojani Nagar 1st	8115004153
35	5	T.S Mishra Hospital	Sarojani Nagar 1st	9793120617
36	5	Kay Flavours Pvt. Ltd.	Sarojani Nagar 1st	9956451669
37	5	Matal seen Pvt. Ltd.	Sarojani Nagar 1st	9792001756
38	5	Mahesh Namkeen Pvt. Ltd	Sarojani Nagar 1st	9415027880
39	5	Gajanand egro Food Pvt. Ltd.	Sarojani Nagar 1st	8400702051
40	5	Callory Bred	Sarojani Nagar 1st	9415019531
41	5	Khel pradhikaran	Sarojani Nagar 1st	7007433836
42	5	Lemonatea Hotal	Sarojani Nagar 1st	6390030591
43	5	Hotal signater	ChitaguptNagar	8010005692
44	5	Guru veer Royal Hotal	ChitaguptNagar	9119999749
45	5	Hotal mument	ChitaguptNagar	9415020970
46	5	Hotal Manhatten Grand	ChitaguptNagar	9511110326
47	5	Bus Stand Alambagh	Ramji Lal	8755155594
48	5	Sabji Mandi Almabagh	Ramji Lal	9839064540
49	5	Karma Industry (IndusrialArea)	Sarojani Nagar 2nd	9997611778
50	6	Raheem Nonveg	Saadatganj	7908589547
51	7	Hotel Vijay Paradise	Lohiya nagar	7318099202
52	7	Hotel acco grand	Lohiya nagar	7785065028
53	7	Farabi restaurant	Lohiya nagar	9621324786
54	7	Rida hospital	Lohiya nagar	9335902391
55	7	Vinayak hospital	Lohiya nagar	7311111292
56	8	Asra Sapna Enclave	Ibrahimpur 1st	9793574169
57	8	Himalaya Enclave	Ibrahimpur 1st	9140315335
58	8	Himalaya Enclave Phase 3	Ibrahimpur 1st	7307075134
59	8	Phoenix Mall	Hind Nagar	7081104277
60	8	Piccadilly Hotel	Hind Nagar	52224422030
61	8	Sardar Patel Dental	Ibrahimpur 1st	5222442030



S. No.	Zone	Ward Number	BWG Name	BWG Type	Type of Wet Waste Processing	Bwg Address	Photograph
1	5	Chitragupt Nagar	Akshay Patra	Food Industry	Machine	Chitragupt Nagar	
2	3	Jankipuram 1st	ELDECO IIM Road	Apartment	Machine	ELDECO IIM Road	
3	8	Kharika 2nd	LULU Mall	Mall	Machine	Amar Shaheed Path, Golf City, Sector B Ansal API	
4	8	Hind Nagar	Phoenix Palassio	Mall	Machine	Sec B. Bhargawan, Ashiyana	
5	8	Hind Nagar	Piccadilly hotel	Hotel	Machine	Sec D, LDA Colony	
6	4	Chinhat 2nd	Parsv Nath Apartment	Apartment	Compost Pit	Vibhuti Khand, Gomti Nagar	
7	4	Gomti Nagar	Phoenix Palassio	Mall	Machine	Sector 7, Gomti Nagar Extension	
8	4	Gomti Nagar	RWA	Park	Compost Pit	Virat Khand 2, Gomti Nagar	

Annex XV - C&D waste plant and Collection centre

According to the Construction and Demolition (C&D) Waste Management Rule 2016, for the management of C&D Waste generated in Lucknow Municipal Corporation (LMC) jurisdiction, a 100 TPD process plant was established in 2021, operated by Jagrati Infratech Pvt. Ltd. Presently, the city generates approximately 250-300 tonnes per day (TPD) of C&D Waste. In response to the increased waste, it was identified that the installed plant capacity is not sufficient. Due to this reason, a tender has been finalized for the technical and capacity upgradation of the existing processing plant on a PPP model. The Special Purpose Vehicle (SPV), formed by M/S Rise Eleven Eco Product Pvt. Ltd., was selected based on the lowest quoted Tipping Fee Rs. 344/- per MT. The work order has been issued, and the handover of the 100TPD C&D waste plant to the company is set to commence work following the execution of the agreement. The plant will utilize wet processing techniques, and the layout work is completed.

Additionally, the committee has sanctioned the construction of 08 collection centres, with work in progress at 03 locations.

कार्यवृत्त

आज दिनांक 16.01.2024 को ग्राम-हरिकशगढी, तहसील-मोहनलालगंज स्थित सी0एण्डडी0 वेस्ट प्लांट पर उपस्थित होते हुए प्लांट के उच्चीकरण व संचालन हेतु नवीन संस्था को प्लांट हस्तांतरण के सम्बन्ध में आहूत बैठक का कार्यवृत्त।

उपस्थिति:-

1. अपर नगर आयुक्त (एल0के0)।
2. पर्यावरण अभियन्ता
3. अधिशापी अभियन्ता, जोन-8
4. नायब तहसीलदार
5. अवर अभियन्ता
6. प्रतिनिधि, पी0एम0यू0, आर0सी0यू0ई0एस0
7. प्रतिनिधि, मे0 जागृति इन्फ्राटेक प्रा0 लि0
8. प्रतिनिधि, मेसर्स Rise Eleven Eco Products Pvt. Ltd.

नगर निगम लखनऊ सीमा क्षेत्र में उत्सर्जित C&D वेस्ट के निस्तारण हेतु नेशनल एयर क्लीन प्रोग्राम (एन0सी0ए0पी0) के अन्तर्गत वर्ष 2019-20 हेतु पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार से प्राप्त प्रथम किशत की धनराशि से ग्राम-हरिकशगढी, तहसील-मोहनलालगंज की खसरा संख्या-171 क्षेत्रफल 1.072 हेक्टेयर भूमि पर 100 मीट्रिक टन क्षमता के प्रसंस्करण प्लांट की स्थापना व अनुबन्ध के अन्तर्गत 3 वर्ष के अनुरक्षण व संचालन कार्य हेतु सूचना-पत्र/कार्यादेश संख्या-डी/236/पर्या0अभि0/20 दिनांक 17.02.2021 के माध्यम से मेसर्स जागृति इन्फ्राटेक प्रा0 लि0 को निर्गत किया गया था। नगर आयुक्त महोदय के निर्देशों के क्रम में फर्म द्वारा अनुबन्ध की कार्यवाही दिनांक 08.03.2021 को पूर्ण करते हुए स्थल पर वाउण्ड्री वाल का निर्माण कार्य, स्थल पर क्लेशिंग मशीन, स्क्रीनिंग मशीन एवं कन्वेंयर वेल्ड की आपूर्ति एवं गार्ड केबिन का निर्माण कार्य पूर्ण करते हुए प्लांट की स्थापना की गयी है। तदक्रम में संस्था द्वारा प्राप्त कराये गये प्रथम व द्वितीय चलित दैयकों का भुगतान भी किया जा चुका है।

वर्तमान में लखनऊ नगर में उत्सर्जित होने वाले लगभग 300 मीट्रिक टन प्रतिदिन C&D वेस्ट के निस्तारण हेतु 100 मीट्रिक टन प्रतिदिन क्षमता का मात्र एक C&D वेस्ट प्लांट स्थापित एवं कार्यरत है। जिसको दृष्टिगत रखते हुए अवशेष C&D वेस्ट की मात्रा के वैज्ञानिक निस्तारण हेतु नगर निगम द्वारा 200 मीट्रिक टन प्रतिदिन क्षमता का वेस्ट प्रोसेस के साथ एक प्लांट के निर्माण एवं नगर के निर्धारित स्थल से C&D वेस्ट को एकत्र करके प्लांट तक परिवहन व प्रोसेसिंग एवं रिसिक्लवेल वेस्ट के डिस्पोजल कार्य हेतु दिनांक 29.08.2023 को निविदा आमंत्रित करते हुए मेसर्स Rise Eleven Eco Products Pvt. Ltd. (Consortium of M/s Garg & Co & Rise Eleven Readymix Product Pvt. Ltd.) संस्था का चयन किया गया है। जिसके द्वारा दिनांक 08.12.2023 को प्राप्त Letter of Intent के क्रम में पूर्व स्थापित C&D वेस्ट प्लांट का उच्चीकरण के साथ प्लांट की क्षमता 100 मी0टन प्रतिदिन से बढ़ाते हुए 300 मी0टन प्रतिदिन किया जाना प्रस्तावित है। जिसका व्ययभार 15वें वित्त आयोग से प्राप्त धनराशि से किया जाना है।

प्लांट की क्षमता विस्तार कार्य हेतु खसरा संख्या-182 क्षेत्रफल 1.394 हेक्टेयर अतिरिक्त भूमि की व्यवस्था भी नगर निगम द्वारा की गयी है। उक्त भूमि (खसरा संख्या-182 क्षेत्रफल 1.394 हेक्टेयर) को पूर्व निर्मित प्लांट की भूमि खसरा संख्या-171 क्षेत्रफल 1.072 हेक्टेयर के साथ प्लांट के निर्माण हेतु प्रस्तुत प्रस्ताव को मा0 कार्यकारिणी समिति की बैठक दिनांक 20.12.2023 में संकल्प संख्या-111 के अन्तर्गत सर्वसम्मति से अनुमोदित किया गया है।




उपरोक्त कार्य के दृष्टिगत C&D वेस्ट प्लान्ट की क्षमता 100 मी०टन प्रतिदिन से बढ़ाते हुए 300 मी०टन प्रतिदिन किये जाने हेतु पूर्व से कार्यरत संस्था मेसर्स जागृति इन्फ्राटेक प्रा० लि० द्वारा पत्र संख्या—JIPL2023-24/025 दिनांक 29.12.2023 के माध्यम से नवीन चयनित संस्था मेसर्स Rise Eleven Eco Products Pvt. Ltd. (Consortium of M/s Garg & Co & Rise Eleven Readymix Product Pvt. Ltd.) को प्लान्ट हस्तागत किये जाने हेतु प्लान्ट से सम्बन्धित समस्त मशीनों/संयंत्रों व अन्य उपकरणों सहित निर्माण कार्य का विवरण विभाग में उपलब्ध कराया गया है। जिसके परीक्षण, मूल्यांकन, हस्तांतरण एवं मानीटरिंग आदि कार्यों हेतु नगर आयुक्त महोदय द्वारा दिनांक 03.01.2024 को गठित विभागीय कमेटी एवं नामित अवर अभियन्ता श्री अभिषेक गुप्ता द्वारा दिनांक 16.01.2024 को प्रातः 10:00 बजे ग्राम—हरिकंशगढी, तहसील—मोहनलालगंज स्थित सी०एण्डडी० वेस्ट प्लान्ट पर उपस्थित होते हुए स्थापित प्लान्ट की इन्वेन्टरी तैयार कर नवीन चयनित संस्था मेसर्स Rise Eleven Eco Products Pvt. Ltd. (Consortium of M/s Garg & Co & Rise Eleven Readymix Product Pvt. Ltd.) को प्लान्ट के उच्चीकरण व संचालन हेतु प्लान्ट हस्तांतरण की प्रक्रिया पूर्ण कर ली गयी है। विवरण निम्नवत् है :-

1- Civil Infrastructure (Land Area 1.072 Hectare)	
S.No.	Description
1	Office (03 Room, 02 Toilet)
2	Guard Room (M.S.)
3	Meter Room
4	W.B.M. Road (3 Mt. Width, L Shape)
5	Control Panel Room
6	Boundary Wall (a) M.S. Profile Sheet – 105 Mt. (b) M.S. Profile Sheet – 220 Mt. (c) Barbed Wire Fencing – 210 Mt.
7	Gate M.S. with Civil Pillars (6 Mt. - 2 No.)

2- Mechanical Infrastructure	
S.No.	Description
1	Crusher M/C (100 Ton/Day) With Motor 10 HP
2	Conveyer - 5 No. (600 mm. 3 No. & 800 mm. 2 No.) With Motor
3	Screen – 1 No.
4	Jaw with Motor – 1 No.

3- Electrical	
S.No.	Description
1	Transformer - 100 KVA
2	Installation of All Meter, Jumpher, Cable etc.

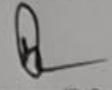
मेसर्स जागृति इन्फ्राटेक प्रा० लि० संस्था द्वारा पत्र दिनांक 20.11.2023 के माध्यम से C&D वेस्ट प्लान्ट की स्थापना एवं रखरखाव कार्य के भुगतान हेतु धनराशि रू० 30,82,670.00 की मांग प्रस्तुत की गयी है। जिसमें प्लान्ट के रखरखाव हेतु रू० 13,14,650.00 एवं किये गये कार्य के सापेक्ष रू० 17,68,020.00 की मांग की गयी है। अनुबन्ध के अनुसार प्लान्ट के रखरखाव एवं किये गये कार्यों का परीक्षण कर शीघ्र आवश्यक भुगतान की अनुशंसा किये जाने हेतु अवर अभियन्ता श्री अभिषेक गुप्ता को निर्देश दिये गये हैं।

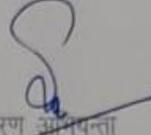
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Mouj

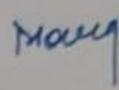
प्लान्ट में उपलब्ध उपरोक्तानुसार सिविल एवं मैकेनिकल इन्फ्रास्ट्रक्चर/मशीन की मेसर्स तागूति इन्फ्रास्ट्रक्चर प्राइवेट लिमिटेड के प्रतिनिधि द्वारा मेसर्स Rise Eleven Eco Products Pvt. Ltd. (Consortium of M/S Garg & Co & मेसर्स Rise Eleven Readymix Product Pvt. Ltd. के प्रतिनिधियों की नियमानुसार हस्तांतरण की प्रक्रिया पूर्ण की गयी। अब उक्त प्लान्ट, मशीनों एवं इन्फ्रास्ट्रक्चर की सुरक्षा की जिम्मेदारी मेसर्स Rise Eleven Eco Products Pvt. Ltd. (Consortium of M/S Garg & Co & मेसर्स Rise Eleven Readymix Product Pvt. Ltd. की होगी। इस बात पर दोनों पक्षों ने अपनी सहमति दी है।

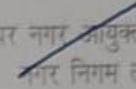

अधिसासी अभियन्ता, जोन-8
नगर निगम लखनऊ


मुख्य अभियन्ता (सिविल)
नगर निगम लखनऊ


पर्यावरण अभियन्ता
नगर निगम लखनऊ

नगर आयुक्त
नगर निगम लखनऊ

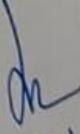

मुख्य अभियन्ता (वि०/वा०)
नगर निगम लखनऊ

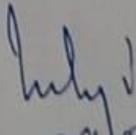

अपर नगर आयुक्त (एल०के०)
नगर निगम लखनऊ

MC SIM

1. M/S Rise Eleven Eco Product Pvt Ltd द्वारा कोई भी स्थायी निर्माण करने से पूर्व संबंधित विभाग व सभ्यता (विभाग) द्वारा NOC प्राप्त कर ली जाये
2. M/S तागूति इन्फ्रास्ट्रक्चर प्राइवेट लिमिटेड व M/S Rise Eleven Eco Product Pvt Ltd द्वारा Handover- Take over किया equipment को लेकर कोई विवाद उत्पन्न नहीं किया जायेगा। जैसा है जैसा है सिद्धि दियाने के ही Handover- Take over किया गया है।

उपरोक्त के क्रम में अनुमोदनात्

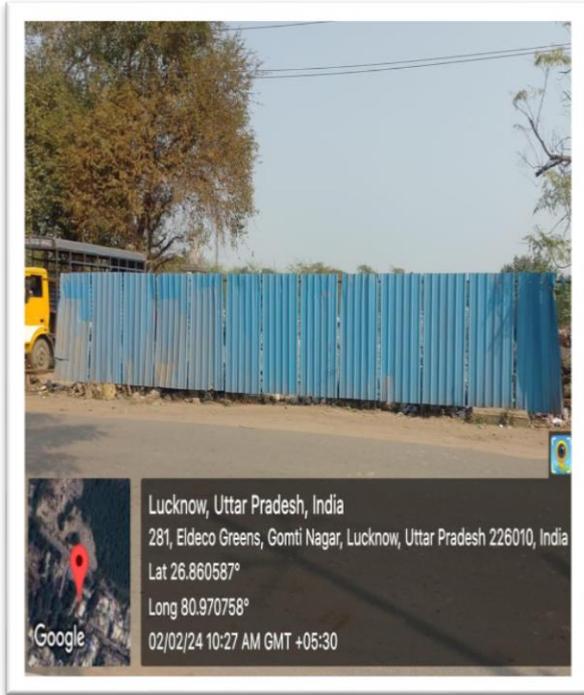

29/01/24


29/01/2024

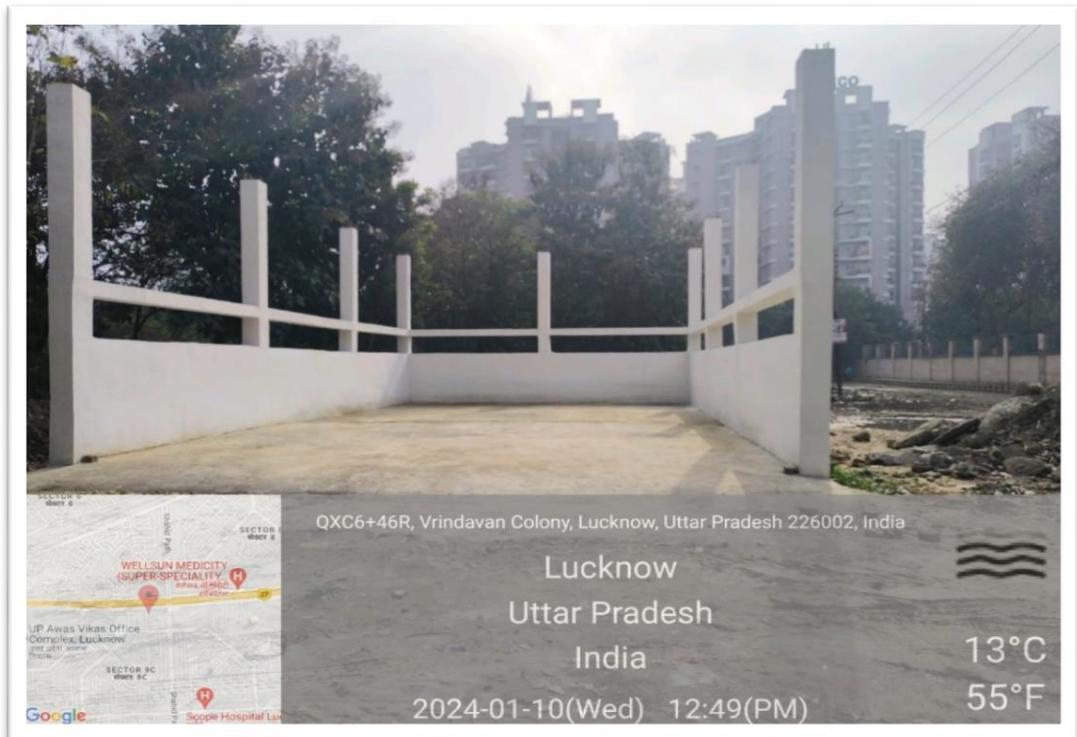
C& D waste Collection centres

क्र.सं.	कार्य का नाम
	।
1	शहीद भगत सिंह वार्ड के अन्तर्गत जोन-7 में देवा रोड पर इलाहाबाद पब्लिक स्कूल के सामने (सी0एण्ड0डी0 वेस्ट) कलेक्शन सेन्टर हेतु प्लेटफार्म, शेड एवं विद्युतिकरण का कार्य।
2	नगर निगम जोन-5 के अन्तर्गत कृष्णा नगर, आलमबाग स्थित निर्माण एवं विध्वंस वेस्ट कलेक्शन सेन्टर हेतु शेड निर्माण एवं विद्युतिकरण का कार्य।
3	नगर निगम जोन-6 के अन्तर्गत एकजान स्कूल के निकट निर्माण एवं विध्वंस वेस्ट (सी0एण्ड0डी0वेस्ट) कलेक्शन सेन्टर हेतु प्लेटफार्म, शेड एवं विद्युतीकरण का कार्य।
4	जोन-1 में रिवर व्यू कालोनी में निर्माण एवं विध्वंस वेस्ट (C&D Waste) कलेक्शन सेन्टर हेतु शेड निर्माण एवं विद्युतीकरण का कार्य।
5	जोन-2 में सेन्ट जेम्स स्कूल के निकट निर्माण एवं विध्वंस वेस्ट (C&D Waste) कलेक्शन सेन्टर हेतु शेड निर्माण एवं विद्युतीकरण का कार्य।
6	जोन-3 में रामाधीन कालेज के निकट स्थित चयनित स्थल पर निर्माण एवं विध्वंस वेस्ट (C&D Waste) कलेक्शन सेन्टर हेतु शेड निर्माण एवं विद्युतीकरण का कार्य।
7	जोन-4 में लखनऊ हाइट्स में निर्माण एवं विध्वंस वेस्ट (C&D Waste) कलेक्शन सेन्टर हेतु शेड निर्माण एवं विद्युतीकरण का कार्य।
8	जोन-8 में साउथ सिटी में निर्माण एवं विध्वंस वेस्ट (C&D Waste) कलेक्शन सेन्टर हेतु शेड निर्माण एवं विद्युतीकरण का कार्य।

ZONE- 4, C&D waste Collection Point



ZONE- 8, C&D waste Collection Point



LAYOUT COMPLETED



Annex XVI- Initiative to Establish EPR-Based Business Models for Plastic Waste

Currently, the management of legacy waste, more than 18 lac MT, has reached a pivotal stage. Following the finalization of the tender process, Bhumi Green Energy Private Limited has been selected to undertake this crucial task. The company is now in the process of initiating the installation of the waste management plant.

This strategic move aligns with the concept of Extended Producer Responsibility (EPR), a progressive approach to managing plastic waste. EPR mandates that producers take responsibility for the entire life cycle of their products, including their eventual disposal and recycling. Bhumi Green Energy Private Limited's selection signals a commitment to adopting EPR-based business models for plastic waste management.

As part of their plan for Refuse-Derived Fuel (RDF), Bhumi Green Energy Private Limited is gearing up to implement a comprehensive strategy. RDF involves the conversion of non-recyclable plastic waste into a valuable energy resource. The plant installation process will play a pivotal role in efficiently executing this RDF plan.

Furthermore, the Lucknow Municipal Corporation is currently in the process of registering on the EPR portal. The Urban Development Department has nominated Mr. Nitin Bansal as the nodal officer for Uttar Pradesh, paving the way for the imminent generation of a state ID. Subsequently, the Urban Local Body (ULB) ID will be generated shortly.

The selected vendor, in collaboration with the Lucknow Municipal Corporation, is poised to contribute significantly to the reduction of plastic waste through this initiative. The installation of the waste management plant is a critical step towards not only addressing the legacy waste issue but also paving the way for a sustainable and environmentally responsible approach to plastic waste management.

In conjunction with the establishment of EPR-based business models, this initiative marks a progressive leap towards a circular economy.

Annex XVII-Plastic Waste Management Rules of 2016 (Rule14(2))

In compliance with the Plastic Waste Management Rules of 2016 (Rule 14(2)), Lucknow Municipal Corporation has intensified its inspections targeting retailers and street vendors using non-compliant plastic carry bags, multilayered packaging, or similar items lacking proper manufacturing labels or markings. As a result, penalties totaling 5,25,100.00 of the local currency have been imposed for the seizure of such non-compliant plastic materials.

S.No.	Zone	Quantity of Plastic Seize (in Kg)	Recovery/Penalty (in Rs.)
1	Zone-1	10	27500.00
2	Zone-2	63	133000.00
3	Zone-3	35	82200.00
4	Zone-4	46	20000.00
5	Zone-5	48	72500.00
6	Zone-6	7.5	45200.00
7	Zone-7	13	17500.00
8	Zone-8	70	127200.00
Total			525100.00



Annex XVIII- Compliance of Bio-Medical Waste Management (BWM) Rules,2016

The Lucknow Municipal Corporation has allocated 1.25 acres of land in Village-Bindova, Mohanlal Ganj, for the establishment of a Bio-medical waste processing plant. The plant is operational and efficiently managing waste from 1,030 Healthcare Facilities (HCF) with a total capacity of 9,751 beds, treating 3,600 kg/day, which constitutes 100% of the collected waste. The LMC ensures the collection of all Municipal Solid Waste from these HCFs in segregated form, disposing of it appropriately.

Currently, the proposal for constructing the plant has received approval from the committee. The corporation's objective is to bolster its carcass disposal capabilities, adopting a scientific and environmentally responsible approach to manage deceased stray animals in Lucknow. The initiation of work on this project is imminent, showcasing the commitment to enhancing infrastructure for the betterment of the community.

o/c
2806



Ref: SMS/BMW/LKO/2023-24/0012

Date: 27.06.2023

To,

The Member Secretary
Uttar Pradesh Pollution Control Board,
PICKUP Bhawan, 3rd Floor, Vibhuti Khand
Gomati Nagar, Lucknow U.P.

Subject: "Form- IV" Annual Return for Common Bio-medical Waste Treatment facility for the Year 2022.

Dear Sir,

Please find enclosed Annual Report for the year 2022 for Bio-medical waste collection, transported, treated & disposal with FORM-IV duly filled as desired by you for our CBWTF.

We assure you that we shall comply with all direction and regulation to operate the Bio-Medical Waste Management Rule Guidelines and as advised by UPPCB authorities from time to time.

Thanking You

Authorized Signatory

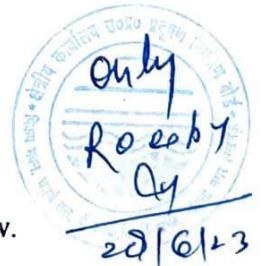


For: SMS WATERGRACE MEDIWASTE MANAGEMENT PVT. LTD.

डाक प्राप्ति रसीद
प्राप्ति दिनांक 28/6/23
प्राप्तकर्ता के हस्ताक्षर
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ

Enclosures: Annexure-I - Daily Waste Collection Data for Year 2022.
Annexure-II - Quarterly 3rd Party Monitoring Report.

CC: - The Regional Officer, Uttar Pradesh Pollution Control Board, Lucknow.



Site Address : 313 Kha, Village- Bindowa, Tehsil- Mohanlal Ganj, Lucknow-226301
GSTIN: 09AAQCS5432B1ZA | CIN : U90001MH2011PTC213882
Regd. Office : 267, Ganesh Phadnavis Bhavan, Near Triangular Park, Dharampeth, Nagpur-440010
Corp. Office : 20, IT Park, Parsodi, Nagpur-440022
Website - www.smsl.co.in, www.smslucknowbmw.co.in | Contact : 8172811605-04-03

SMS WATER GRACE
MEDIWASTE MANAGEMENT PVT. LTD.
CIN No. U52100MH2011PTC213882

Form - IV (See rule 13) ANNUAL REPORT

Particular				
Particular of the employer				
(i) Name of the authorised person (occupier or operator of the facility)	Ankur Verma			
(ii) Name of HCF or CBMWTF	SMS Water Grace Mediwaste Management Pvt. Ltd.			
(iii) Address for Correspondence	313 KHA, Gram-Bindowa, Tehsil-Mohanlalganj, Lucknow, Uttar Pradesh, PIN- 227 305			
(iv) Address of Facility	313 KHA, Gram-Bindowa, Tehsil-Mohanlalganj, Lucknow, Uttar Pradesh, PIN- 227 305			
(v) Tel. No, Fax. No	8172811603			
(vi) E-mail ID	smswatergracelko@gmail.com and ankur.verma@smsl.co.in			
(vii) URL of Website	http://smslucknowbmw.co.in/			
(viii) GPS coordinates of HCF or CBMWTF	26°38'18.9"N 81°0'8.3"E			
(ix) Ownership of HCF or CBMWTF	Private(Under PPP Model with Lucknow Nagar Nigam)			
x). Status of Authorisation under the Bio-Medical Waste (Management and Handling) Rules	Authorization No. H32525/C-5/2/BMW-62/2019 Valid Upto 11/02/2024			
xi). Status of Consents under Water Act and Air Act	Valid Till 31/12/2023			
2 Type of Health Care Facility	CBWTF			
(i) Bedded Hospital	N/A			
(ii) Non-bedded hospital	N/A			
Clinic or Blood Bank or Clinical Laboratory or Research Institute	N/A			
or Veterinary Hospital or others	N/A			
(iii) License number and its date of expiry	N/A			
3 Details of CBMWTF				
(i) Number of Health Care Facility covered by CBMWTF	1286			
(ii) Number of Beds Covered by CBMWTF	9897			
(iii) Installed treatment and disposal capacity of CBMWTF	Installed Capacity of Incinerators -5750 Kg/Day			
	Installed Capacity of Autoclaves - 1400 Kg/ Day			
	Installed Capacity of Shredder - 4800 Kg/Day			
	Installed Capacity of Chemical disinfection - 2000 Kg/Day			
(iv) Quantity of biomedical waste treated or disposed by CBMWTF	967160.00 KG			
4				
Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Yellow category - 814696.5 Kg/annum			
	Red Category - 97731.0 Kg/annum			
	White Category - 568.50 Kg/annum			
	Blue Category - 54164.0 Kg/annum			
	General Solid Waste - N/A			
5 Detail of the Storage, Treatment, Transportation, Processing and Disposal Facility				
(i) Detail of the On-Site storage Facility	Total Storage Capacity - 513 Cubic Meter			
	Treated Waste Storage Capacity - 267 MT			
	Untreated Waste Storage Capacity - 245 MT			
(ii) Details of the treatment or disposal facility	<i>Type of Treatment Equipment</i>	<i>No.Of Units</i>	<i>Capacity Kg/Hour</i>	<i>Quantity Treated or disposed in Kg/annum</i>
	Incinerators	1	250 Kg/Hour	814696.50 Kg/Annum
	Plasma Pyrolysis	NIL		
	Autoclaves	1	175 Kg/Hour	97731.0 Kg/Annum
	Microwave	NIL		
	Hydroclave	NIL		
	Shredder	2	200 Kg/Hour	97731.0 Kg/Annum
	Niddle Tip Cutter or Destroyer	NIL		
	Sharps encapsulation or concrete pit	1	--	568.5 Kg/Annum
	Deep burial pits	NIL		
	Chemical disinfection	1	2000 Kg/Day	54164.0 Kg/Annum
	Any other treatment equipment			
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in Kg per annum	88.09 Tonnes/Annum			
(iv) No of vehicle used for collection and transportation of Bio medical Waste	17 Nos.			

	<i>Description</i>	<i>Quantity generated</i>	<i>Disposed Through</i>
(v) Details of incineration ash and ETP sludge generated and disposed during the treatment of waste in Kg per annum	Incineration Ash	81.25 Tonnes/Annum	Ramky Enviro Engineers Ltd. (KANPUR DEHAT)
	ETP Sludge	988 Kg /Annum	Ramky Enviro Engineers Ltd. (KANPUR DEHAT)
(vi) Name of the Common Bio Medical Waste Treatment Facility Operator through which wastes are disposed of	SMS Water Grace Mediwaste Management Pvt. Ltd.		
(vii) List of member HCF not handed over Bio-Medical Waste.	ATTACHED (Annexure 3)		
6 Do you have Bio-Medical waste management committee? If yes, attach minutes of meeting held during the reporting period.	NA		
7 Details trainings conducted on BMW			
(i) Number of Training conducted on BMW Mnagement	9		
(ii) Number of personnel trained	81		
(iii) Number of personnel trained at the time of induction	0		
(iv) Number of personnel not undergone any training so far	Nil		
(v) whether standard manual for training is available?	Yes		
(vi) any other information	Nil		
8 Details of the accident occurred during the year			
(i) Number of accident occurred	Nil		
(ii) number of person affected	Nil		
(iii) Remedial Action taken(Please attach details if any)	Nil		
(iv) Any Fatality occurred, details	Nil		
9 Are you meeting the standards of air Pollution from the incinerator? How many times in last year could not met the standards?	Yes (Quarterly Monitoring is being done by third Party) Annexure-2		
Details of continous online emission monitoring system installed	Installed		
10 Liquid Waste generated and treatment methods in place. How many times you have not met the standards in a year?	Effluent Treatment Plant working as per standard		
11 Is the disinfection method or sterilization meeting the log 4 standerds? How many times you have not met the standards in a year?	N/A		
Any other relevant information.	(i) Quencher (ii) Ventury Scrubber (iii) Droplet Seperator (iv) Packed Bed Scruber (v) Mist Eliminator (vi) Activated Carbon Filter		
This is to Certify that the above report is for the period from 01st January 2022 to 31st December 2022.			

Name and Signature

Authorized Signatory

Date:- 28/06/2023

Place:- Lucknow



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REQUEST FOR PROPOSAL

For

**“Design, Supply, Installation, Testing, Commissioning,
Operation and Maintenance of Gas Based Pet/Stray
Cremation System at Shivari, Lucknow”**

(RFP NO. D...../EE/23 Dated: __/__/2023)



Lucknow Municipal Corporation

Disclaimer

The information contained in this **Request for Proposal** (hereinafter referred to as "RFP") document provided to the Bidders, by **Lucknow Municipal Corporation/ Lucknow Nagar Nigam, Uttar Pradesh** or any of their employees or advisors, is provided to the Bidder(s) on the terms and conditions set out in this RFP document and all other terms and conditions subject to which such information is provided. The purpose of this RFP document is to provide the Bidder(s) with information to assist the formulation of their proposals. This RFP document does not purport to contain all the information each Bidder may require. This RFP document may not be appropriate for all persons, and it is not possible for ULB, their employees or advisors to consider the business/ Investment objectives, financial situation and particular needs of each Bidder who reads or uses this RFP document. Each Bidder should conduct its own investigations and analysis and should check the accuracy, reliability and completeness of the information in this RFP document and where necessary obtain independent advice from appropriate sources. ULB, their employees and advisors make no representation or warranty and shall incur no liability under any law, statute, rules or regulations as to the accuracy, reliability or completeness of the RFP document. ULB may, in their absolute discretion, but without being under any obligation to do so, update, amend or supplement the information in this RFP document.

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Notice Inviting Tender (NIT)	Request for proposal for Design, Supply, Installation, Testing, Commissioning, Operation and Maintenance of gas-based Pet/ Stray Cremation System at Shivari, Lucknow
Date of Purchase/download of RFP Documents	__/__/2023 by 5:00 PM
Pre-Bid date (Queries must reach before the scheduled date through email)	Pre-bid Date: __/__/2023 , Time: 4:00 PM Interested bidder must send their queries at envengrnnlko@gmail.com latest_by 5:00 PM on __/__/2023.
Bid Due Date (Online submission)	Date: __/__/2023 Time: up to 3:00 pm
Technical Bid- Opening Date and Time	Date: __/__/2023 Time: at 5:00 pm
Bid Opening Place	Office of the Environment Engineer
Bid Validity	180 (One Hundred and Eighty Days) from the Bid- Due Date
Financial Bid Opening Date	To be informed after the evaluation of Technical Bid
Address: [Place of receipt of physical copy submission] Contact: E mail:	Office of the Environment Engineer, RR Workshop Road, Lucknow. 8726796666 envengrnnlko@gmail.com
Cost of Tender (RFP) Document	The cost of tender documents is INR. 10000.00 +18% GST (Rupees Ten Thousand Only plus GST) which is non – refundable and shall be paid through Demand Draft in favour of the Commissioner, Municipal Corporation of Lucknow, payable at Lucknow.
Earnest Money Deposit	Bid Security of INR 5,00,000.00 (Rs Five lakhs Only) refundable not later than 180 (One Hundred Eighty) days from the Bid Due Date in form of a Demand Draft or Fixed Deposit Receipt (FDR) or Bank Guarantee (BG) from any Scheduled/Nationalized Bank in India drawn in favour of the Commissioner, Municipal Corporation of Lucknow and payable at Lucknow.
Hard Copy submission	__/__/2023 Time: Up to 5:00 pm

Note:

1. If the Bid Due Date happens to be Public Holiday, then Bid will be opened on the next working day at the same venue and time
2. Financial Bid to be uploaded online only and no hard copy to be submitted.

1. Introduction

Lucknow Municipal Corporation (LMC), the civic body responsible for the development and maintenance of Lucknow's Municipal infrastructure, has proposed a gas-based pet/ stray cremation system as a more eco-friendly and efficient alternative to traditional methods.

The gas-based pet/stray cremation system proposed by LMC represents a significant step forward in terms of sustainability and efficiency in pet cremation practices. The LMC request for proposal on EPC (Engineering and procurement Construction) basis by adopting the new technology, LMC promotes a cleaner and more sustainable environment while also providing better services to the community.

2. Scope of Work

The Broad scope of work for Design, Supply, Installation, Testing, Commissioning, Operation and Maintenance of Gas Based Pet / Stray Cremation System at Shivari, Lucknow is as mentioned below:

- a. All Drawings and Layouts Required for Designing the Pet/Stray Cremation System after the award of project.
- b. All the drawings and layouts should be duly verified by the LMC.
- c. All the civil work related to erection and construction of the Cremation facility as per the UPPWD norms and specifications.
- d. All the Civil Work pertaining to Shed Construction i.e. Excavation, Foundation, Plinth level, Super structure, Metal truss and shed to be verified by the Engineer in Charge.
- e. Development of shed area of 2500 Sqft for Installation of 2 No's of Gas Cremation furnaces machinery with proper Ventilation, Mortuary room for storage of dead small animals having a flooring of hard Kota stone for both.
- f. Development of Office Area of about 300 Sqft having proper washroom facilities for the working staff having a flooring of Granite Stone.
- g. Development of the surrounding area of about 1200 Sqft having Boundary walls, approach path, greenery around the places, beautification, and small fountain to be installed.
- h. Electrification of the area with required power points, LED Lights, Fans, Ventilation fans, CCTV Cameras with Wi-Fi Access.
- i. Bidder shall be responsible to install necessary item and machinery through his/her own resources i.e. Crane /Chain pulley block etc.
- j. All electrical work related to the requirements of the Cremation System and if necessary provides Solar Panels as per the UPPWD norms and specifications.
- k. The Supply and Installation of Equipment confirming to technical specification as mentioned.
- l. All the testing of the Gas based pet Cremation System to be verified by the Lucknow Nagar Nigam Authority before the Commissioning and operation.
- m. Operation and Maintenance of the Gas based pet/stray Cremation System for period of One year.

3. Project Construction Period

- A. Date of Agreement of the project: 0 day
- B. Start of Civil Work: A + 7days
- C. Construction & erection of various components of Cremation System: B + 45days
- D. Completion of Civil, Electricity & Water Supply work: C+ 25 days
- E. Supply and Installation of Designated Machineries: D+ 15 days.

4. Schedule of RFP Process

A schedule of the major activities relating to this RFP is given in table. Lucknow Municipal Corporation, reserves the right to modify any or all of the following dates:

S. No	Event description	Date
1.	Date of Issuing of RFP documents	
2.	Last date of issue of RFP documents	
3.	Submission of query by the Bidders	
4.	Nagar Nigam Lucknow's response to queries	
5.	Proposal Submission Due Date up to	
6.	Opening of Proposals at	

5. Operation and Maintenance Period

The O&M period for the Project shall be of One (1) year from the date of Completion. The agreement of the O&M shall be done after the completion of the project.

6. Labor Laws

The successful bidder shall be responsible for compliance of all labour related laws, accidents/accident claim(s) during Construction, erection and operation of Gas based Pet/Stray Cremation System.

7. Manpower and Supervision

Contractor will appoint their Site Engineer for monitoring of work on daily basis and trained Laborers for execution of job. The contractor / his / her authorized representative shall have to report to the LMC's Office / site within 12 hours' notice or whenever there is instruction through phone calls for job related issues.

8. Proposal Preparation Cost

The Bidder shall be responsible for all the costs associated with the preparation of its Proposal and its participation in the bidding process. LMC will not be responsible or in any way be liable for such costs, regardless of the conduct or outcome of the Proposal.

9. Joint Venture/Consortium

JV/ Consortium are not allowed.

10. Technical Specifications

Technical Specifications of the Gas based cremation System is given in the **Annexure A**.

11. Earnest Money Deposit (EMD)

11.1 Each Proposal shall be accompanied by EMD of Rs.5,00,000 (Rupees Five Lacs Only), which shall be valid for a minimum period of 180 days (One Hundred Eighty days) from the bid due date, in the form of a demand draft/ bank guarantee (as per format attached at **Appendix E**) issued by a Scheduled Commercial Bank in India having a branch in Lucknow, in favour of "**MUNICIPAL COMMISSIONER, LUCKNOW MUNICIPAL CORPORATION**", payable at Lucknow ("Bid Security") and refundable not later than 180 (one hundred and eighty) days from the Bid Due Date, except in the case of the Selected Bidder whose Bid Security shall be retained till it has provided a Performance Security in terms hereof.

11.2 The EMD of every unsuccessful Bidder would be returned within a period of 2 weeks from the date of announcement of the Successful Bidder. The EMD submitted by the Successful Bidder would be released upon furnishing of the Performance Security, by way of an irrevocable Bank Guarantee, issued by a scheduled bank/nationalized bank located in India in favour of **MUNICIPAL COMMISSIONER, LUCKNOW MUNICIPAL CORPORATION** for due and punctual performance of the obligations relating to the Project.

11.3 The EMD shall be forfeited in the following cases:

11.3.1. If the Bidder withdraws its Proposal during the interval between the Proposal Due Date and expiration of the Proposal Validity Period.

11.3.2. If the Successful Bidder fails to provide the Performance Security within the stipulated time or any extension thereof provided by LMC.

11.3.3. If any information or document furnished by the Bidder turns out to be misleading or untrue in any material respect.

11.3.4. Successful bidder shall submit Performance Security of amount equals to 10% of contract value in the form of an irrevocable Bank Guarantee in favour of **MUNICIPAL COMMISSIONER, LUCKNOW MUNICIPAL CORPORATION**, as per the format before signing Agreement. The Performance Security shall be kept valid initially for a period of 6 months from the Appointed Date.

11.3.5. The Performance guarantee shall be forfeited and encashed in the following cases:

- a. If the Successful Bidder withdraws from the project midway during the project term.
- b. If during the project term, the Successful Bidder is found to charge user fees which were not agreed by LMC
- c. Any other act or acts of the successful bidder which renders the project un-operational and **LUCKNOW MUNICIPAL CORPORATION**, establishes sufficient reasons to forfeit the Performance Guarantee.
- d. If the bidder fails to meet the service levels as agreed.

12. Format and Signing of Proposal

12.1 The Proposal and all related correspondence and documents should be written in English. Supporting documents and printed literature furnished by the Bidder with the Proposal may be in any other language provided that they are accompanied by certified translations of the pertinent passages in English language. Supporting materials, which are not translated into English, may not be considered for the purpose of interpretation and evaluation of the Proposal, the English language translation shall prevail.

12.2. The currency for the purpose of the Proposal shall be the Indian Rupee (INR). If the Proposal is submitted in any other currency, LMC reserves the right to use suitable exchange rate for the purpose of uniformly evaluating all Proposals.

12.3. The Bidder would provide all the information as per this RFP. LMC would evaluate only those Proposals that are received in the required format and are complete in all respects.

12.4. The bidder shall upload the Technical Bid and Financial Bid in the respective links for the **request for proposal for Setting up for Design, Supply, Installation, Testing, Commissioning, Operation and Maintenance of Gas based Pet/Stray Cremation System at Shivari, Lucknow** on the website <https://etender.up.nic.in>.

Each Proposal shall comprise the following:

12.5. Part I Submission

1. Details of the Bidder in the format set out in **Appendix A**.
2. GST registration and Pan Card certificate of Bidder.
3. ISO Certification.
4. Proof of qualification, Work Completion Certificates (for experience in Similar Projects) / Experience Certificates issued by Competent Authority, Financial Capability of the Bidder asset out in **Appendix B**.
5. Anti Collusion Certificate in the format set out in **Appendix C**.
6. Tender Fee in the form of demand draft for Rs. **INR 10000.00/-**Plus **GST** in favour of **MUNICIPAL COMMISSIONER, LUCKNOW NAGAR NIGAM**, and Payable at Lucknow.
7. Earnest Money Deposit (EMD).

12.6 Part II Submission

Financial Proposal in the form at set out in **Appendix D** of this RFP. Technical proposal of all the responsive bidders shall be evaluated based on the minimum qualification and work experience. Bidders Qualifying Minimum Eligibility Criteria in technical eligibility shall qualify for financial bid evaluation.

The Proposal scanned and uploaded shall be type form written in indelible ink and each page shall be initiated by an authorized signatory of the Bidder, as applicable. All the alterations, omissions, additions, or any other amendments made to the Proposal shall also is initiated by the person(s) signing the Proposal.

13. Submission of RFP:

Request for Proposal for Design, Supply, Installation, Testing, Commissioning, Operation and Maintenance of Gas Based Pet /Stray Cremation System at Shivari, Lucknow.

The interested parties shall submit the RFP along with the following details:

13.1 Experience of the firm:

Name of the contractor:

Contact details:

List of successful jobs:

Sl. No.	Client Name	Year	Type of Work carried Out	Project Quantity and Cost

LMC reserves the right to (a) accept or reject any / all offers submitted by parties (b) cancel the process at any time without any liability and assigning any reason thereof.

For clarifications, if any, the interested party may contact the following email ID: envengrnnlko@gmail.com

Annexure – A

Technical Specifications

The various Components of the Gas based Pet/Stray Cremation System should have following technical Specifications:

S.no	Particulars	Specifications								
1.	Technology	<ul style="list-style-type: none"> The heat evolve from the burning Of LPG / CNG is reflected back and stored in the combustion area so that inside temperature reaches high. Concentrate flame and heat area is responsible for the disposal of pets body. The pollutants are collected in wet scrubber and filter gases are leave to environment through a chimney. 								
2.	Design Basis	<p>1. Carcass Intake – 100 to 200 Kg/ Hr.</p> <p>2. Gas Consumption - 14 to 16 k. G</p>								
3.	Cremation Time	1 Hour to 2 hours								
4.	Material	<p>Refractory line Metal- Special Grade Mild Steel and Stainless Steel – Adequate thickness mini of 1 to 5mm for body framework.</p> <p>High Quality Refractory bricks with three stage insulation Hysil Boards IS 70% alumina fire bricks with insulation bricks.</p>								
5.	Machine Specification	<p>Furnace (10feet Length X 6 feet Width X 5 feet Height)</p> <p>Fork Lift based Trolley to shift at least 8-10 pet in a row.</p>								
6.	Machine Accessories	Clean Out ports, packing support Grid, Strainer, Safety accessories, water level indicator, Inspection vent, Drain valve with ball valve, water controller valve. Thermo couple, Pressure Gauge.								
7.	Fuel Consumption	11 to 12 K.G								
8.	Cremation Furnace	<p>It is design to bear a high temperature and properly insulated and a reflector to conserve heat loss, provided with baffles to collect heavy particles in smoke. The shell of the furnace casing is fabricated from heavy gauge (5 mm) mild steel sheets.</p> <table> <tr> <td>Outer Dimension</td> <td>Internal Dimension</td> </tr> <tr> <td>Approx depth :- 2000mm</td> <td>Approx depth:- 1500mm</td> </tr> <tr> <td>Approx width :- 1700mm</td> <td>Approx Width:- 900mm</td> </tr> <tr> <td>Approx height :- 2000mm</td> <td>Approx height:- 900mm</td> </tr> </table>	Outer Dimension	Internal Dimension	Approx depth :- 2000mm	Approx depth:- 1500mm	Approx width :- 1700mm	Approx Width:- 900mm	Approx height :- 2000mm	Approx height:- 900mm
Outer Dimension	Internal Dimension									
Approx depth :- 2000mm	Approx depth:- 1500mm									
Approx width :- 1700mm	Approx Width:- 900mm									
Approx height :- 2000mm	Approx height:- 900mm									

9.	Ash collection	Ash chamber is provided under the furnace to collect the ashes.
10.	Furnace Door	Opening/ closing is automatic/ Manual. Lifting should be of high quality carbon steel frame, good speed reducer, Manual control should be available. The furnace door lifting device should have proper arrangements for opening and closing. The door plate should be made of lightweight fireproof plate and frame.
11.	Ash Door	1 Nos
12.	Civil Work / Electrical Work	As per Guidelines proposed and required by the Authority
13.	Brick Lining	<ol style="list-style-type: none"> 1. The casing of the Furnace will have lining of heavy-duty fire bricks (min.72% Alumina content) minimum thickness of 90 mm. 2. In the areas of high wear (main hearth) 63 % alumina tile shall be used to get high resistance to abrasion and thermal shock. 3. Moderate heat duty firebricks of suitable sizes shall be used for min. loss of heat conforming to IS-2042 and IS-6.
14.	Blower	2 HP power Supply with very high RPM.
15.	Control Panel	A Floor mounted 2 control panels sturdy M.S. Structure & Plate with Indicating Lamps, Contractor, relays/Timers with Safety & Power saving devices with power meter, HRC Fuses, Controller The control panel will be neatly wired & ferruled as per standard. So that it can be service by local electricians.
16.	Wet Scrubber	Material of construction: Stainless Steel 304 3mm thickness, Position of water spray: from top of system Water circuit: closed. Toxic Gas Purifier Size Diameter 1200 mm and height 12 feet with four stage de carbonization filtration.
17.	Primary Furnace	<ul style="list-style-type: none"> • Single Chamber Furnace Of Size -1830 Mm X 1550 Mm X 1550 Mm • Plate Thickness – 5 To 6 Mm • Lining Of Interior Of Furnace – 400 Mm Thick Wall Ceramic Blanket, Insulation Bricks And 70 % High Alumina Refractory Bricks • Operating Temperature – 800 °c To 900°c • Top Smoke Discharge For Secondary Chamber. • Ash Removal Doors To Be Provided For Ash Collection After Combustion.

18.	Secondary Combustion Chamber	<ul style="list-style-type: none"> • Operating Temperature - 1050 °c To 1200°c • Made From IS 2062 Grade Mild Steel Materials (Or Better) Duly Lined With Insulation Brickss, Refractory Bricks, Hysil Board. • Burner Mounting Arrangement with Refractory Burner Block. • Ash Door (With Casted Cement Lining) To Remove Nonhazardous Ash from the Chamber. • Top Inlet Bottom Smoke Discharge For Longer Gas ResidenceTime.
19.	ID Fan	Type : Centrifugal Capacity : 2800 rpm Pressure : 600 mm WG Motor rating: 5 H.P. Qty. : 1 Nos.
20.	Chimney	<ol style="list-style-type: none"> 1. Height of Chimney is 30 meter as per CPCB norms. 2. Base dia. of Chimney is 1200 mm. 3. Bottom dia. of Chimney is 300 mm. 4. 22mm Dia. Half Thread High Tension Nut/Bolts with one spring washer and two plain washers. 5. Foundation Bolts/Nuts 35mm Dia. X 1500mm Long 6. Steel Core Wire Rope 8 mm Dia.
21.	Mortuary Chamber	A hall of size of 200sqft to accommodate 50 dead pet in 1 shift.
22.	Painting	All The Equipment & Components Should Be Coated With 2Coats Of Epoxy Heat Resistance Paint.
23.	Water Pump	<ul style="list-style-type: none"> • No. Of Unit - 1 • Type – Mud Pump • Capacity – 1HP, Flow – 2 -3 LPS, Head – 10m • Make- Kirloskar, Crompton Or Any Other Reputed
24.	Water Tank	<ul style="list-style-type: none"> • Mild Steel 1000 Lit.

Appendix–A

Details of Bidder

(On the Letter Head of the Bidder)

Details of Bidder

Name of Bidder:

Address of the office(s):

Date of incorporation and/or commencement of business:

Name:

Designation:

Company/Firm:

Address:

Telephone number:

E-mail address:

Fax number:

Mobile number:

Appendix B**Proof of Qualification****1. Minimum Qualification Criteria**

The Bidder must satisfy following Qualification Criteria for experience in order to qualify for the Project:-

1. Bidder should have been in existence for minimum Three (3) years and should have valid GST registration.
2. The bidder should have experience of successful completion or construction, Supply and installation, Testing, Commissioning of Gas based Pet Cremation System in any Government/ Local Self Govt body in single work during last three financial years.
3. The Bidder should produce credentials of min. 2 (two) similar nature of completed work/ running work.
4. The bidder should have done at least:

One projects of at least Rupees 150 Lacs (One hundred Fifty Lacs)

OR

Two projects of at least Rupees 100 Lacs (One hundred lacs)

OR

Three projects of at least Rupees 75 lacs (Seventy- five lacs)

2 Details of Experience

The Bidder should furnish the details of eligible experience as set out below:

S No.	Qualification Criteria for Experience	Project Name	Location	Authority	Year
1.	Construction and Supply & Installation, testing & Commissioning of Equipment and Machineries in pet Cremation System.				

1. Supporting Documents

The following documents would need to be submitted to support the Bidder's claim of experience stated in the table above.

S. No	Qualification Criteria for Experience	Supporting Documents
1	Construction and Supply& Installation, testing & Commissioning of Equipment and Machineries in pet Cremation System.	Copy of agreement with Municipal Body or any other client for the relevant years which clearly mentions the Certificate of Construction and Supply& Installation, testing & Commissioning of Equipment and Machineries in pet Cremation System from the Municipal Body or Pollution Control Board or any other Client.

Note:

1. The Bidder should provide the details mentioned above based on its own experience or its parent company.
2. The financial year would be the same as the one normally followed by the Bidder for its annual Report / annual financial statement.

2. Financial Capability

Financial Capability of the Bidders would be evaluated on the basis of the following:

- a. Net worth as at the end of the most recent financial year that is FY 2022-23.
- b. Average turnover for the last three completed financial years that is FY 2020-21, FY 2021-22 & FY 2022-2023. The Bidder should provide information regarding the above based on audited Annual accounts for the respective financial years. The financial year would be the same as the one normally followed by the Bidder for its Annual financial statement.
- c. The Proposal must be accompanied by the audited Annual financial statements of the Bidder for the last three financial years.
- d. The Bidder would have to provide the Audited Balance sheet Statements for the three years , which would be used for the purpose of evaluation of the Proposal. In case the Bidder fails to provide such Audited Annual Financial Statements and certificate from statutory auditor specified hereinabove, the Application will be rejected as non-responsive.
- e. The bidder should provide certificate for net worth, Annual Turnover Certificate approved or audited by the Chartered Accountant.

3. Evaluation Criteria for Financial Capability

1.1. For the purpose of Qualification, a Bidder would be required to satisfy the Financial Capability measured on the following criteria:

- a) Net worth of the Bidder as at the end of FY 2022-23 shall be at least equal to Rs. 50 Lacs (Rupees Twenty five Lacs only), and
- b) The Average Turnover of the Bidder for the last three financial years that is FY 2020-21, FY 2021-22 & FY 2022-2023 shall be at least equal to Rs. 2.00 Crores (Rupees Two Crores only)

Appendix C

(On the Letter head of the Bidder)

Anti-Collusion Certificate

We hereby certify and confirm that in the preparation and submission of our Proposal, we have not acted in concert or in collusion with any other Bidder or other person(s) and also not done any act, deed or thing which is or could be regarded as anti-competitive.

We further confirm that we have not offered nor will offer any illegal gratification in cash or kind to any person or agency in connection with the instant Proposal.

Dated thisDay of, 20XX

.....

(Name of the Bidder)

.....

(Signature of the Authorised Person)

.....

(Name of the Authorised Person)

Appendix -D

Format for Financial Proposal

(On the Letterhead of the Bidder)

Date:

To

MUNICIPAL COMMISSIONER,

Lucknow Municipal Corporation

Lucknow.

Sub: financial proposal for“Request for proposal for Design, Supply, Installation, Testing, Commissioning and Maintenance of Gas Based Pet / Stray Cremation System at Shivari, Lucknow”.

Dear Sir,

We are pleased to submit our Financial Proposal for “Request for proposal for Design, Supply, Installation, Testing, Commissioning and Maintenance of Gas Based Pet / Stray Cremation System at Shivari, Lucknow”

S.no	Particulate	Quantity	Unit	Quoted Rate Per Unit Indian Currency (including GST)
1.	LPG/CNG Pet Cremation System.	2	No's	
2.	Civil Construction and Electrification work	-	Job	
3.	Supply fabrication fixing of 30 meter Chimney with	1	Job	

	RCC foundation of required size.			
4.	Operation and Maintenance of Cremation system for 1 year	12	Month	

Note: Quantity may vary +/- 20%

We have reviewed all the terms and conditions of the Request for Proposal (RFP) Document and will undertake to abide by all the terms and conditions contained therein. We hereby declare that there are, and shall be, no deviations from the stated terms in the RFP Document.

Yours faithfully,

For and on behalf of (Name of Bidder)

Duly signed by the Authorized Signatory of the Bidder

(Name, Title and Address of the Authorized Signatory)

Appendix – E

Format for Bank Guarantee for Bid Security

B.G. No:

Dated:

1. In consideration of you, Lucknow Nagar Nigam, having its office at, (hereinafter referred to as LMC, which expression shall unless it be repugnant to the subject or context thereof include its, successors and assigns) having agreed to receive the Bid of _____ [insert the name of the Bidder/Name of Consortium with name of Lead Member] and having its office at _____ [and acting on behalf of its Consortium, if applicable] (hereinafter referred to as the "Bidder" which expression shall unless it be repugnant to the subject or context thereof include its/their executors administrators, successors and assigns), for the Project of "Request for proposal for Design, Supply, Installation, Testing, Commissioning, Operation and Maintenance of Gas Based Pet / Stray Cremation System at Shivari, Lucknow" (hereinafter referred to as "the Project") pursuant to the RFP Document dated ***** issued in respect of the Project and other related documents (hereinafter collectively referred to as "Bidding Documents"), we [Name of the Bank] having our registered office at _____ and one of its branches at _____ (hereinafter referred to as the "Bank"), at the request of the Bidder, do hereby in terms of the RFP Document, irrevocably, unconditionally and without reservation guarantee the due and faithful fulfilment and compliance of the terms and conditions of the Bidding Documents (including the RFP Document) by the said Bidder and unconditionally and irrevocably undertake to pay forthwith to LMC an amount of Rs. _____ (_____ Only) as bid security (hereinafter referred to as the "Bid Security") as our primary obligation without any demur, reservation, recourse, contest or protest and without reference to the Bidder if the Bidder shall fail to fulfill or comply with all or any of the terms and conditions contained in the said Bidding Documents.

2. Any such written demand made by LMC stating that the Bidder is in default of the due and faithful fulfilment and compliance with the terms and conditions contained in the Bidding Documents shall be final, conclusive and binding on the Bank.

3. We, the Bank, do hereby unconditionally undertake to pay the amounts due and payable under this Guarantee without any demur, reservation, recourse, contest or protest and without any reference to the Bidder or any other person and irrespective of whether the claim of LMC is disputed by the Bidder or not, merely on the first demand from LMC stating that the amount claimed is due to LMC by reason of failure of the Bidder to fulfil and comply with the terms and conditions contained in the Bidding Documents including failure of the said Bidder to keep its Bid open during the Bid validity period as set forth in the said Bidding Documents for any reason whatsoever. Any such demand made on the Bank shall be conclusive as regards amount due and payable by the Bank under this Guarantee. However, our liability under this Guarantee shall be restricted to an amount not exceeding Rs. _____/- (Rupees _____ Lakh Only).

4. This Guarantee shall be irrevocable and remain in full force for a period of 180 (one hundred eighty) days from the Bid Due Date inclusive of a claim period of 60 (sixty) days or for such extended period as may be mutually agreed between LMC and the Bidder, and agreed to by the Bank, and shall continue to be enforceable till all amounts under this Guarantee have been paid.

5. We, the Bank, further agree that LMC shall be the sole judge to decide as to whether the Bidder is in default of due and faithful fulfilment and compliance with the terms and conditions contained in the Bidding Documents including, inter alia, the failure of the Bidder to keep its Bid open during the Bid validity period set forth in the said Bidding Documents, and the decision of LMC that the Bidder is in default as aforesaid shall be final and binding on us, notwithstanding any differences between LMC and the Bidder or any dispute pending before any Court, Tribunal, Arbitrator or any other Authority.

6. The Guarantee shall not be affected by any change in the constitution or winding up of the Bidder or the Bank or any absorption, merger or amalgamation of the Bidder or the Bank with any other person.

7. Any notice by way of request, demand or otherwise hereunder shall be sufficiently given or made if addressed to the Bank and sent by courier or by registered mail to the Bank at the address set forth herein.

8. We undertake to make the payment on receipt of your notice of claim on us addressed to [name of Bank along with branch address] and delivered at our above branch that shall be deemed to have been duly authorised to receive the said notice of claim.

9. In order to give full effect to this Guarantee, LMC shall be entitled to treat the Bank as the principal debtor. LMC shall have the fullest liberty without affecting in any way the liability of the Bank under this Guarantee from time to time to vary any of the terms and conditions contained in the said Bidding Documents or to extend time for submission of the Bids or the Bid validity period or the period for conveying acceptance of Letter of Intent by the Bidder or the period for fulfilment and compliance with all or any of the terms and conditions contained in the said Bidding Documents by the said Bidder or to postpone for any time and from time to time any of the powers exercisable by it against the said Bidder and either to enforce or forbear from enforcing any of the terms and conditions contained in the said Bidding Documents or the securities available to LMC, and the Bank shall not be released from its liability under these presents by any exercise by LMC of the liberty with reference to the matters aforesaid or by reason of time being given to the said Bidder or any other forbearance, act or omission on the part of LMC or any indulgence by LMC to the said Bidder or by any change in the constitution of LMC or its absorption, merger or amalgamation with any other person or any other matter or thing whatsoever which under the law relating to sureties would but for this provision have the effect of releasing the Bank from its such liability.

10. It shall not be necessary for LMC to proceed against the said Bidder before proceeding against the Bank and the guarantee herein contained shall be enforceable against the Bank, notwithstanding any other security which LMC may have obtained from the said Bidder or any other person and which shall, at the time when proceedings are taken against the Bank hereunder, be outstanding or un realised.

11. We, the Bank, further undertake not to revoke this Guarantee during its currency except with the previous express consent of LMC in writing.

12. The Bank declares that it has power to issue this Guarantee and discharge the obligations contemplated herein, the undersigned is duly authorised and has full power to execute this Guarantee for and on behalf of the Bank.

Signed and delivered by _____ Bank

By the hand of Mr./Ms _____, its _____ and authorised official.

(Signature of the Authorised Signatory)

Annex XX- E-Waste Management (E-waste) Rules, 2016

Chennai MSW Pvt. Ltd. has been selected for door-to-door waste collection in accordance with the agreement made with the Lucknow Municipal Corporation (LMC); the company actively engages in the separate collection and processing of E-waste, following the guidelines of the E-waste Rules of 2016.

Additionally, in collaboration with the Lucknow Municipal Corporation (LMC), KaroSambhav Private Limited has entered into an agreement for E-waste collection and disposal. The signed agreement delineates the terms for E-waste collection and processing, with operations scheduled to commence in the upcoming month. KaroSambhav, renowned for its responsible approach to electronic waste management, plays a pivotal role in establishing sustainable practices and fostering a circular economy in India. Their efforts encompass efficient collection systems and the promotion of eco-friendly disposal methods for E-waste, aligning with global sustainability goals and mitigating the environmental impact of electronic waste. This initiative is expected to streamline the E-waste collection process and ensure effective management in the region.

Significantly, in December 2023 and January 2024, KaroSambhav successfully collected over 25 kg of E-waste from Lucknow, underscoring their commitment to responsible waste management practices. This accomplishment represents a positive step towards achieving our E-waste management objectives.

